

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 2141 of 2025 /RG/LP Dated: 18 . 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Mahoora Aashaq
D/O Aashaq Hussain Mir
R/O Onagam Bandipora, Tehsil & District Bandipora**

vide Notification No. 2844 of 2023/RG/LP dated 27.12.2023 has been declared as Absolute/Final.

By Order

[Signature] 16/07/2025
Additional Registrar (L.P)
[Initials] *[Signature]*

No: 37282-89 RG/LP Dated: 18 . 07.2025

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5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mahoora Aashaq, Advocate**
.....for information and necessary action.

[Signature] 16/07/2025
Additional Registrar (L.P)
[Initials] *[Signature]*

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2142 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Numaira Nazir
D/O Nazir Ahmad Denthoo
R/O Ispeer Sahib, Chinkypora, Tehsil Sopore, District Baramulla

vide Notification No. 2216 of 2023/RG/LP dated 28.09.2023 has been declared as Absolute/Final.

By Order

[Signature] 16/07/2025
Additional Registrar (L.P)
[Initials] *[Initials]* *[Initials]*

No: 37290-97 RG/LP Dated: 18.07.2025

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5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Numaira Nazir, Advocate**
.....for information and necessary action.

[Signature] 16/07/2025
Additional Registrar (L.P)
[Initials] *[Initials]* *[Initials]*

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

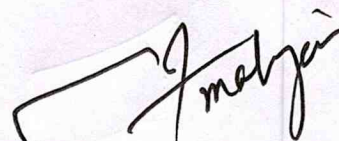


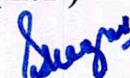
No: 2143 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Tabishun Nisa
D/O Ghulam Mohammad Bhat
R/O Rebban Rafiqabad, Dangerpora Tehsil Watergam, District Baramulla

vide Notification No. 2886 of 2023/RG/LP dated 28.12.2023 has been declared as Absolute/Final.

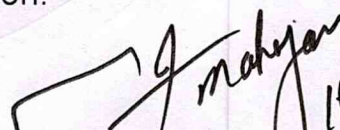


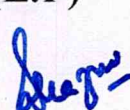
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Additional Registrar (L.P)
  

No: 37298-305 RG/LP Dated: 18. 07.2025

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4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Tabishun Nisa, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

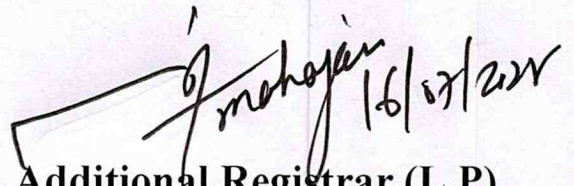
No: 2144 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Toiba Hameed
D/O Abdul Hameed Gojree
R/O Chandsuma Kanispora, Tehsil & District Baramulla

vide Notification No. 2885 of 2023/RG/LP dated 28.12.2023 has been declared as Absolute/Final.

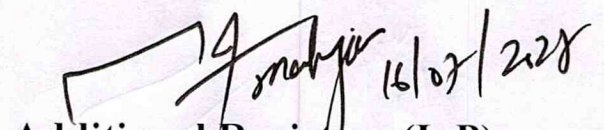

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Additional Registrar (L.P)


No: 37306-13 RG/LP Dated: 18. 07.2025

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5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Toiba Hameed**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

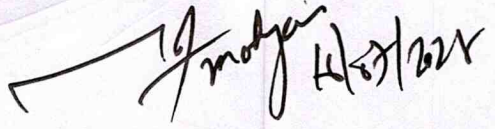
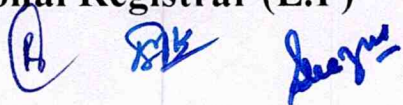
No: 2145 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Syed Mohammad
S/O Syed Yaseen
R/O Goma Gangshan, Tehsil & District Kargil

vide Notification No. 711 of 2022/RG/LP dated 30.05.2022 has been declared as Absolute/Final.

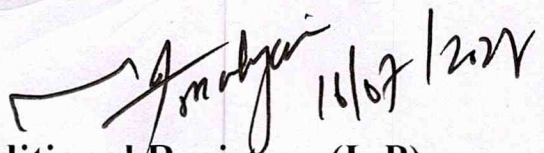
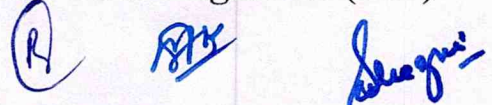
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No: 37314-21 RG/LP Dated: 18. 07.2025

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5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Syed Mohammad, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

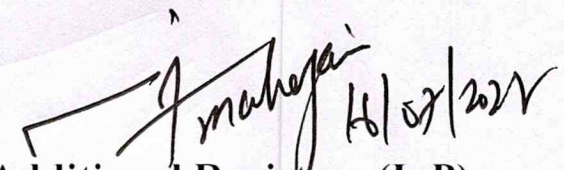


No: 2146 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nazish Amin
D/O Mohammad Amin
R/O Naik Bagh, Natipora, Tehsil Chanapora, District Srinagar

vide Notification No. 3063 of 2024/RG/LP dated 13.12.2024 has been declared as Absolute/Final.

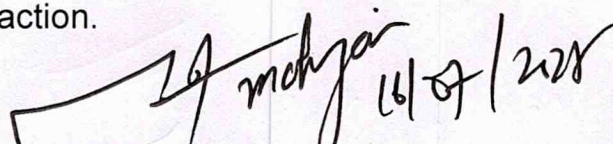


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Additional Registrar (L.P)
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No: 37322-29 RG/LP Dated: 18. 07.2025

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5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nazish Amin**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)
①  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 2147 of 2025 /RG/LP Dated: 18 . 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Maria Jan
D/O Ghulam Mohammad Waza
R/O Laderwan, Tehsil Trehgam, District Kupwara

vide Notification No. 2570 of 2024/RG/LP dated 24.10.2024 has been declared as Absolute/Final.

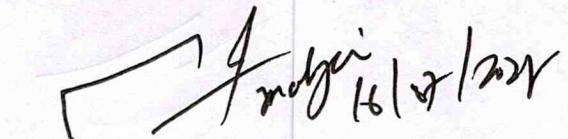
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Additional Registrar (L.P)

No: 37330-37 RG/LP Dated: 18 . 07.2025

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4. President, District Court Bar Association, **Kupwara**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Maria Jan**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION





No: 2148 of 2025 /RG/LP Dated: 18 . 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shazia Akhter
D/O Mushtaq Ahmad Dar
R/O Rahmoo Alamdar Colony, Tehsil Rajpora, District Pulwama

vide Notification No. 2034 of 2023/RG/LP dated 12.09.2023 has been declared as Absolute/Final.

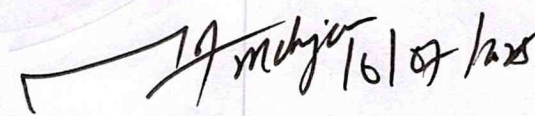


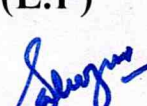
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Additional Registrar (L.P)
  

No: 37338-45 RG/LP Dated: 18 . 07.2025

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5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shazia Akhter, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 2149 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohd Sayed
S/O Mohd Azam Sheikh
R/O Moothi Doda, Tehsil & District Doda

vide Notification No. 903 of 2024/RG/LP dated 30.05.2024 has been declared as Absolute/Final.

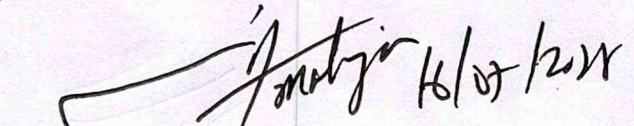
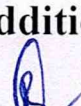

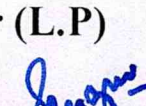
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Additional Registrar (L.P)
  

No: 37346-53 RG/LP Dated: 18. 07.2025

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6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohd Sayed, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 2150 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shahida Jan
D/O Gulam Mohmad Dar
R/O Astan Mohalla Larve, Tehsil Kakapora, District Pulwama

vide Notification No. 2390 of 2024/RG/LP dated 13.09.2024 has been declared as Absolute/Final.

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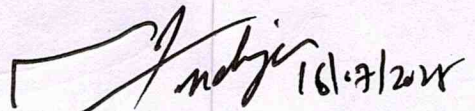

Additional Registrar (L.P)




No: 37354-61 RG/LP Dated: 18.07.2025

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5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shahida Jan** , Advocate
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

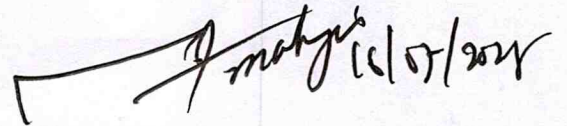



No: 2151 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Eifath Bashir
D/O Bashir Ahmad Mir
R/O Mir Mohalla, Chandian-Pajan, Tehsil Devsar, District Kulgam

vide Notification No. 2247 of 2024/RG/LP dated 10.09.2024 has been declared as Absolute/Final.

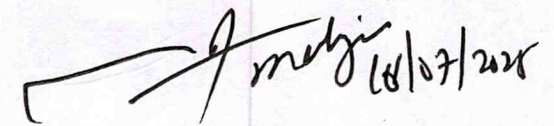
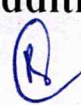


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Additional Registrar (L.P)
  

No: 37362-69 RG/LP Dated: 18. 07.2025

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kulgam**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Eifath Bashir**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION




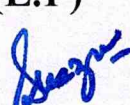
No: 2152 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ather Ayoub
D/O Mohd Ayoub Dar
R/O Kapora Near J&K Bank, Ashmuji Jagir, Tehsil & District Kulgam

vide Notification No. 2812 of 2023/RG/LP dated 26.12.2023 has been declared as Absolute/Final.

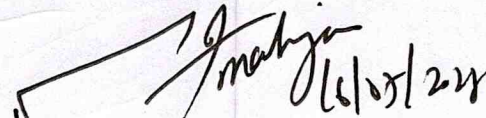


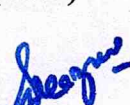
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Additional Registrar (L.P)
  

No: 37370-77 RG/LP Dated: 18. 07.2025

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5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ather Ayoub**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2153 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Junaid Ahmad Bhat
S/O Ghulam Rasool Bhat
R/O Mahind Srigufwara, Tehsil Srigufwara, District Anantnag

vide Notification No. 1072 of 2023/RG/LP dated 02.06.2023 has been declared as Absolute/Final.

By Order

[Signature] 16/07/2025
Additional Registrar (L.P)

No: 37378-85 /RG/LP Dated: 18. 07.2025

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4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Junaid Ahmad Bhat**, Advocate
.....for information and necessary action.

[Signature] 16/07/2025
Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

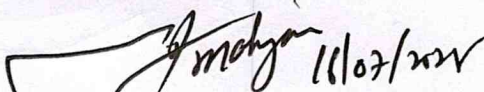

No: 2154 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nahida Akhter
D/O Gh Nabi Dar
R/O Gamroo, Tehsil & District Bandipora

vide Notification No. 1124 of 2023/RG/LP dated 03.06.2023 has been declared as Absolute/Final.

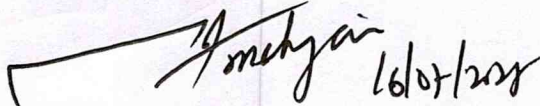
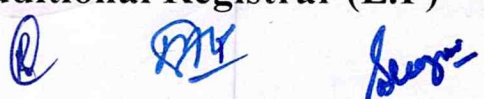
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Additional Registrar (L.P)


No: 37386-93 RG/LP Dated: 18. 07.2025

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4. President, District Court Bar Association, **Bandipora**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nahida Akhter**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION


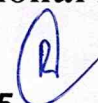

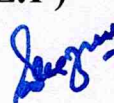
No: 2155 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nahida Manzoor
D/O Manzoor Ahmad Bhat
R/O Vessu Qazigund, Tehsil Qazigund, District Anantnag

vide Notification No. 630 of 2022/RG/LP dated 27.05.2022 has been declared as Absolute/Final.

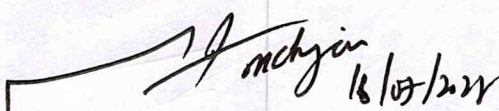



By Order


Additional Registrar (L.P.)
  

No: 37394-401 RG/LP Dated: 18.07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Anantnag**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nahida Manzoor**, Advocate
.....for information and necessary action.


Additional Registrar (L.P.)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2156 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

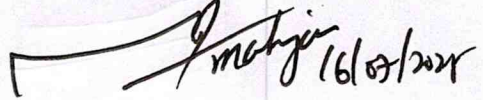
Ms. Sumaira Khan

D/O Gh. Mohd Khan

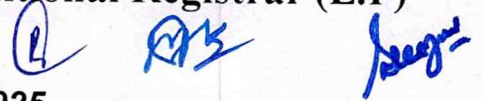
R/O 96- Baghi-Sunder Balla Kaka Sarie Karanagar, Tehsil & District Srinagar

vide Notification No. 2051 of 2023/RG/LP dated 13.09.2023 has been declared as Absolute/Final.

By Order


(16/07/2025)

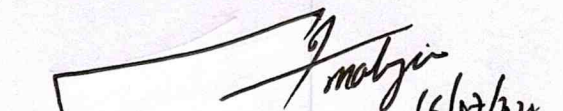
Additional Registrar (L.P)

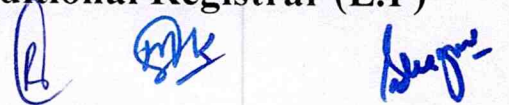


No: 37402-09 RG/LP Dated: 18.07.2025

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1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sumaira Khan, Advocate**
.....for information and necessary action.


(16/07/2025)
Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

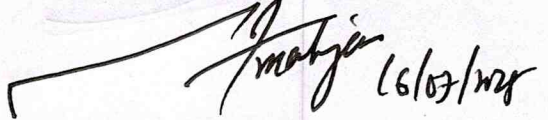
No: 2157 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Jasra Ayoub
D/O Mohd Ayoub Lone
R/O Nai Basti, Khudwani, Tehsil Quimoh, District Kulgam

vide Notification No. 594 of 2022/RG/LP dated 27.05.2022 has been declared as Absolute/Final.

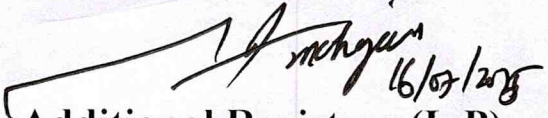
By Order


Additional Registrar (L.P)

No: 37410-17 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Kulgam**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kulgam**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Jasra Ayoub**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

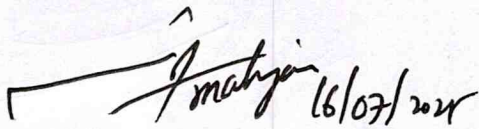
No: 2158 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Henna Nisar
D/O Nisar Ahmad Mir
R/O Housing Colony, Tehsil Bemina, District Srinagar

vide Notification No. 1186 dated 16.11.2018 has been declared as Absolute/Final.

By Order


Additional Registrar (L.P)

No: 37418-25 /RG/LP Dated: 18.07.2025

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1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Henna Nisar**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

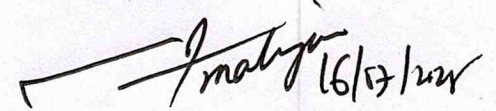
No: 2159 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Yasir Nabi Rather
S/O Ghulam Nabi Rather
R/O Rather Mohalla Turkapora, Handwara, Tehsil Zachaldara, District Kupwara

vide Notification No. 371 of 2023/RG/LP dated 14.02.2023 has been declared as Absolute/Final.

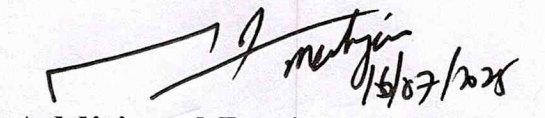
By Order


Additional Registrar (L.P)

No: 37426 - 33 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Kupwara**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kupwara**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Yasir Nabi Rather**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2160 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

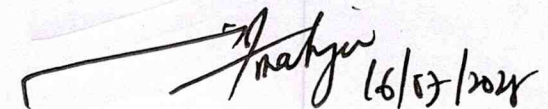
Mr. Haaris Khan

S/O Aijaz Ahmed Khan

R/O Lane 21, Maharjapora, Bye Pass, Khan Colony, Tehsil South, District Srinagar

vide Notification No. 2811 of 2023/RG/LP dated 26.12.2023 has been declared as Absolute/Final.

By Order

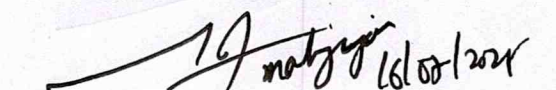

Additional Registrar (L.P)


No: 37434-41 RG/LP Dated: 18. 07.2025



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1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Haaris Khan, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2161 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shazia Rashid
D/O Ab Rashid Bhat
R/O Kadlabal, Bilal Mohalla, Tehsil Pampore, District Pulwama

vide Notification No. 282 dated 16.07.2015 has been declared as Absolute/Final.

By Order

19 mahjan 16/07/2025
Additional Registrar (L.P)
(Signature) *(Signature)* *(Signature)*

No: 37442-49 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Pulwama.**
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Pulwama.**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shazia Rashid, Advocate**
.....for information and necessary action.

19 mahjan 16/07/2025
Additional Registrar (L.P)
(Signature) *(Signature)* *(Signature)*

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION


No: 2162 of 2025 /RG/LP Dated: 18. 07.2025

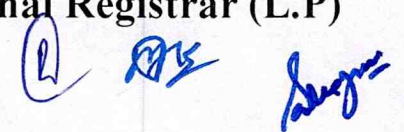
Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Suhail Shaffi
S/O Mohd Shaffi Shosha
R/O Aziz Abad Seeloo, Tehsil Zaingeer, District Baramulla

vide Notification No. 1210 of 2023/RG/LP dated 05.06.2023 has been declared as Absolute/Final.

By Order

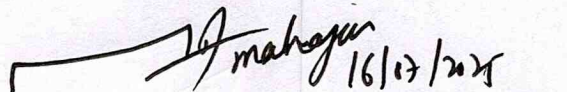

Additional Registrar (L.P)




No: 37450-57 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Baramulla**.
2. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Suhail Shaffi**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2163 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ab Hamid
S/O Gh. Nabi Dar
R/O Kanispora, Gousia Colony, Tehsil & District Baramulla

vide Notification No. 908 of 2022/RG/LP dated 27.07.2022 has been declared as Absolute/Final.

By Order

[Signature] 16/07/2025
Additional Registrar (L.P)
[Initials] *[Initials]* *[Initials]*

No: 37458-65 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ab Hamid, Advocate**
.....for information and necessary action.

[Signature] 16/07/2025
Additional Registrar (L.P)
[Initials] *[Initials]* *[Initials]*

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

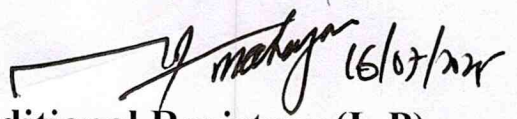
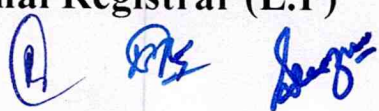
No: 21649/2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Javid Ahmad Dar
S/O Bashir Ahmad Dar
R/O Sherwaniabad Binner Jamia Mohalla, Tehsil & District Baramulla

vide Notification No. 3054 of 2024/RG/LP dated 13.12.2024 has been declared as Absolute/Final.

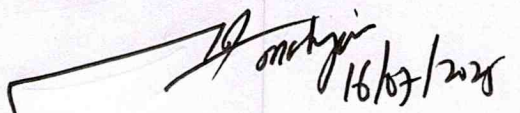

By Order


Additional Registrar (L.P)


No: 37466-73 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Javid Ahmad Dar**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

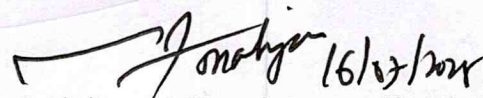
No: 2165 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zubair Ahmad Dar
S/O Mohammad Shafi Dar
R/O Barbugh Imamsahib, Tehsil Barbugh, District Shopian

vide Notification No. 375 of 2023/RG/LP dated 14.02.2023 has been declared as Absolute/Final.

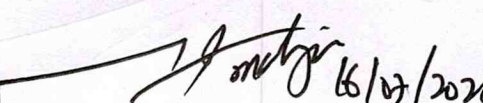
By Order


Additional Registrar (L.P)

No: 37474-81 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Shopian**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Shopian**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Zubair Ahmad Dar**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2166 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:


Ms. Aneeza Bashir

D/O Bashir Ahmad Ahanger

R/O Wuyan Pampore Ahanger Mohalla, Tehsil Pampore, District Pulwama

vide Notification No. 2816 of 2023/RG/LP dated 26.12.2023 has been declared as Absolute/Final.

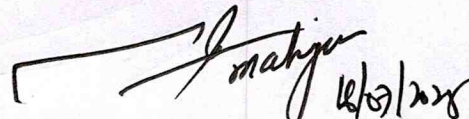
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Additional Registrar (L.P)

No: 37482-89 RG/LP Dated: 18. 07.2025

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Pulwama.**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Aneeza Bashir, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

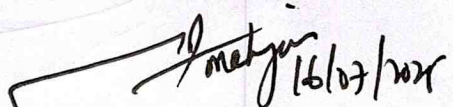
No: 2167 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Numan Zargar
S/O Akhter Hussain Zargar
R/O Khanday Colony, South City Nowgam, Tehsil Chanapora, District Srinagar

vide Notification No. 1872 of 2023/RG/LP dated 08.09.2023 has been declared as Absolute/Final.

By Order

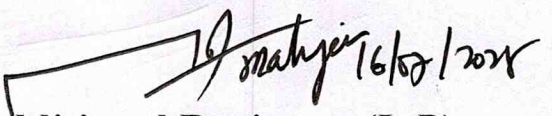

Additional Registrar (L.P)

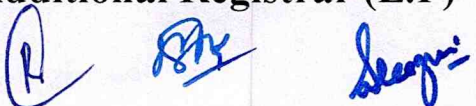
No: 37490-97 RG/LP Dated: 18.07.2025



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1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Numan Zargar, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

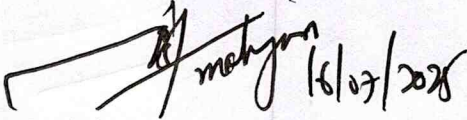
No: 2168 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zahoor Ah. Khan
S/O Mohd Ayoob Khan
R/O Trahpoo, Achabal, Tehsil & District Anantnag

vide Notification No. 1166 of 2021/RG/LP dated 14.09.2021 has been declared as Absolute/Final.

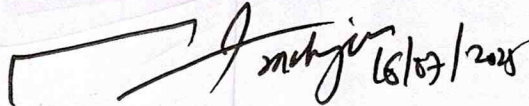
By Order


Additional Registrar (L.P)

No: 37498-505 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Anantnag**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Zahoor Ah. Khan**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION


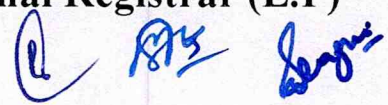
No: 2169 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zaid Majeed
S/O Abdul Majeed Bhat
R/O Wanpoh, Anantnag Tehsil & District Anantnag

vide Notification No. 2868 of 2023/RG/LP dated 27.12.2023 has been declared as Absolute/Final.

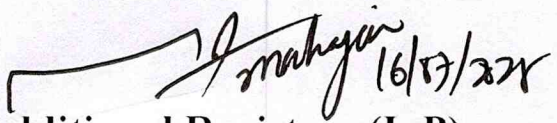
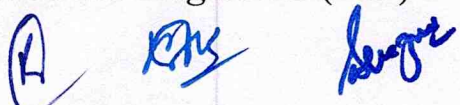
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Additional Registrar (L.P)


No: 37506-13 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Anantnag**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Zaid Majeed, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION



No: 2170 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Uzma Bashir
D/O Bashir Ahmad Raina
R/O Arihal Pulwama, Raina Mohalla Tehsil Rajpora, District Pulwama

vide Notification No. 2887 of 2023/RG/LP dated 28.12.2023 has been declared as Absolute/Final.

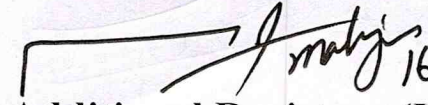
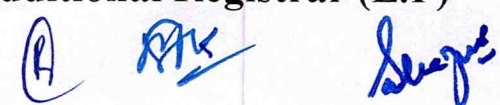
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Additional Registrar (L.P)


No: 37514-21 RG/LP Dated: 18. 07.2025

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2. Secretary, Bar Council of India, New Delhi.
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5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Uzma Bashir**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2171 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mir Irtiza
S/O Mir Ghulam Nabi
R/O Hakura Malikpora, Tehsil Doru, District Anantnag

vide Notification No. 1888 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

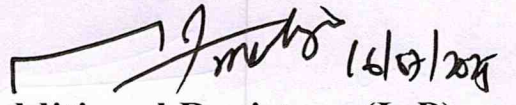
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Additional Registrar (L.P)

No: 37522-29 RG/LP Dated: 18. 07.2025

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mir Irtiza, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

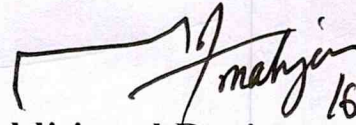


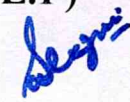
No: 2172 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Neha Nabi
D/O Gh Nabi Wani
R/O Sheikh Mohalla Soura, Tehsil Eidgah, District Srinagar

vide Notification No. 2851 of 2023/RG/LP dated 27.12.2023 has been declared as Absolute/Final.





By Order


Additional Registrar (L.P)
  

No: 37530-37 RG/LP Dated: 18. 07.2025

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3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Neha Nabi, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

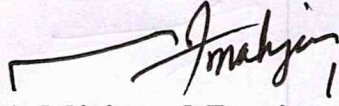
No: 2173 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rabiya Rashid
D/O Abdul Rashid Badyari
R/O Khawaja Bagh, Tailbal, Tehsil Hazratbal, District Srinagar

vide Notification No. 2211 of 2023/RG/LP dated 28.09.2023 has been declared as Absolute/Final.


By Order


16/07/2025
Additional Registrar (L.P)

No: 37538-45 RG/LP Dated: 18. 07.2025

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Rabiya Rashid**, Advocate
.....for information and necessary action.


16/07/2025
Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION


No: 2174 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aaqib Rashid
S/O Ab Rashid Wagay
R/O Gasirena, Tehsil Pahlloo, District Kulgam

vide Notification No. 38 of 2023/RG/LP dated 10.02.2023 has been declared as Absolute/Final.

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16/07/2025
Additional Registrar (L.P)

No: 37546-53 RG/LP Dated: 18. 07.2025



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2. Secretary, Bar Council of India, New Delhi.
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4. President, District Court Bar Association, **Kulgam**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Aaqib Rashid, Advocate**
.....for information and necessary action.


16/07/2025
Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

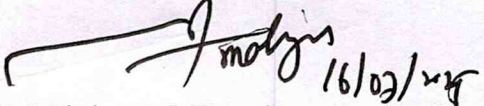

No: 2175 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shabaab Aalam Paray
S/O Zahoor Ahmad Paray
R/O Chinar Colony Umarabad Zainkote, Tehsil Shalteng, District Srinagar

vide Notification No. 1030 of 2022/RG/LP dated 28.07.2022 has been declared as Absolute/Final.

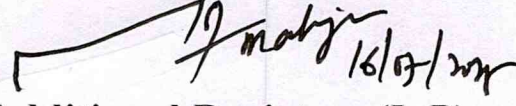
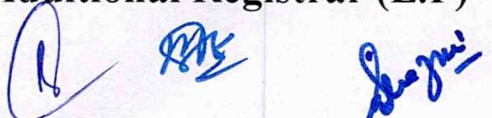
By Order


Additional Registrar (L.P)


No: 37554-61 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Srinagar**.
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4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shabaab Aalam Paray**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

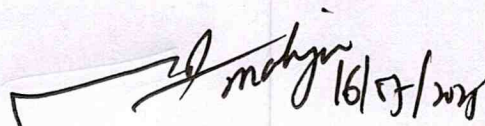
No: 2176 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Newsheen Taranum
D/O Bashir Ahmad
R/O Gulshan Nagar Methan, Tehsil & District Srinagar

vide Notification No. 1197 dated 17.11.2018 has been declared as Absolute/Final.

By Order

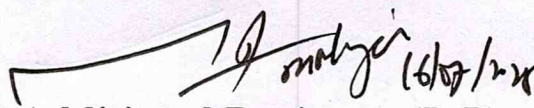


Additional Registrar (L.P)

No: 37562-69 RG/LP Dated: 18.07.2025



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2. Secretary, Bar Council of India, New Delhi.
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4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Newsheen Taranum**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

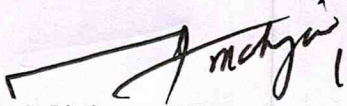

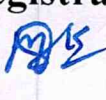

No: 2177 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mehraj Mohi ud Din Ganai
S/O Ghulam Mouhi ud Din Ganai
R/O Suchin Banit, Tehsil Beerwah, District Budgam

vide Notification No. 712 dated 19.09.2019 has been declared as Absolute/Final.

By Order


Additional Registrar (L.P)
  

No: 37570-77 RG/LP Dated: 18.07.2025

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4. President, J&K High Court Bar Association, **Budgam**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mehraj Mohi ud Din Ganai**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2178 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Arzoo Jan
D/O Abdul Gani Itoo
R/O Qazigund Upper Bazar, Tehsil Qazigund, District Anantnag

vide Notification No. 2140 of 2023/RG/LP dated 28.09.2023 has been declared as Absolute/Final.

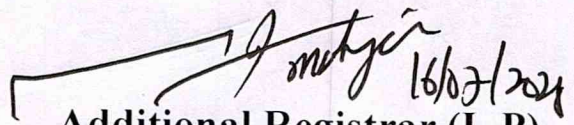
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Additional Registrar (L.P)

No: 37578-85 RG/LP Dated: 18.07.2025

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4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Arzoo Jan, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2179 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Malik Arsalan Nazir
S/O Nazir Ahmad Malik
R/O Mirpora, Tehsil Trehgam, District Kupwara

vide Notification No. 192 of 2023/RG/LP dated 13.02.2023 has been declared as Absolute/Final.

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[Signature] 16/07/2024
Additional Registrar (L.P)
[Initials] *[Initials]* *[Initials]*

No: 37586 - 93 RG/LP Dated: 18. 07.2025

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kupwara**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Malik Arsalan Nazir, Advocate**
.....for information and necessary action.

[Signature] 16/07/2024
Additional Registrar (L.P)
[Initials] *[Initials]* *[Initials]*

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

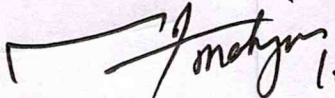


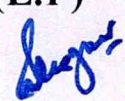
No: 2180 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Aafreen Manzoor
D/O Manzoor Ahmad Pampori
R/O Shalla Kadal, District Srinagar

vide Notification No. 1828 of 2023/RG/LP dated 06.09.2023 has been declared as Absolute/Final.

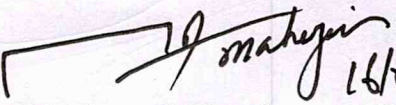


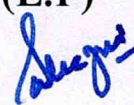
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16/07/2025
Additional Registrar (L.P)
  

No: 37594-601 RG/LP Dated: 18. 07.2025

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4. President, District Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Aafreen Manzoor**, Advocate
.....for information and necessary action.


16/07/2025
Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2181 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Saniya Noor
D/O Noor Mohd Dar
R/O MB Rose Lane near Umer Masjid Chanapora, Tehsil Srinagar
Chanapora, District Srinagar

vide Notification No. 3032 of 2024/RG/LP dated 11.12.2024 has been declared as Absolute/Final.

By Order

[Signature] 16/07/25
Additional Registrar (L.P)

No: 37602-09 RG/LP Dated: 18. 07.2025

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Saniya Noor, Advocate**
.....for information and necessary action.

[Signature] 16/07/25
Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION


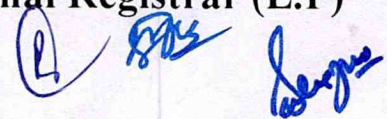
No: 2182 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ajaz Hussain
S/O Mohd Ishaq
R/O Tingdoo, Tehsil Shargol, District Kargil

vide Notification No. 1794 of 2022/RG/LP dated 11.11.2022 has been declared as Absolute/Final.

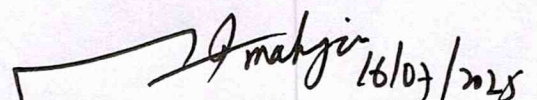

By Order


Additional Registrar (L.P)


No: 37610-17 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Kargil**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kargil**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ajaz Hussain, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

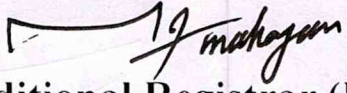


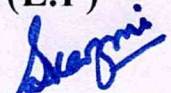
No: 2183 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Sahil Nazir Bhat
S/O Nazir Ahmad Bhat
R/O Chattapora, Tehsil & District Pulwama

vide Notification No. 2449 of 2024/RG/LP dated 01.10.2024 has been declared as Absolute/Final.

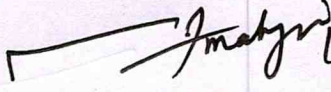


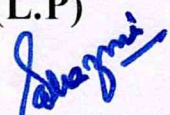
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 16/07/2025
Additional Registrar (L.P)
  

No: 37618-25 RG/LP Dated: 18. 07.2025

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3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Pulwama**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sahil Nazir Bhat**, Advocate
.....for information and necessary action.

 16/07/2025
Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION


No: 2184 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

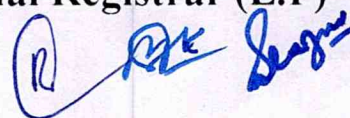
Ms. Towkirul Nisa
D/O Malik Assadullah
R/O Goom Ahmad Pora, Magam, Tehsil Pattan, District Baramulla

vide Notification No. 1232 of 2023/RG/LP dated 05.06.2023 has been declared as Absolute/Final.

By Order

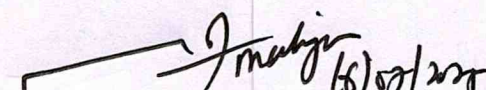

Additional Registrar (L.P)


No: 37626-33 RG/LP Dated: 18. 07.2025



Copy forwarded to the: -

1. President, District Court Bar Association, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Towkirul Nisa, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2185 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Syed Ainain Qadiri
D/O Syed Tasaduq Hussain Qadri
R/O Riyazat Teng, Tehsil Khanyar, District Srinagar

vide Notification No. 1999 of 2024/RG/LP dated 16.08.2024 has been declared as Absolute/Final.

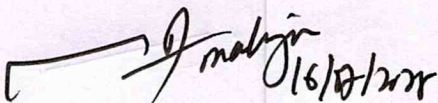
By Order


Additional Registrar (L.P)

No: 37634-41 RG/LP Dated: 18.07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Syed Ainain Qadiri, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2186 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

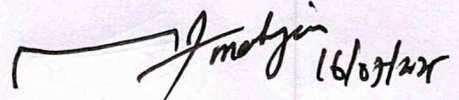
Ms. Insha Madeena

D/O Nazir Ahmad Kana

R/O Al Huda Colony Bohripora Sopore, Tehsil Zaingeer, District Baramulla

vide Notification No. 884 of 2024/RG/LP dated 30.05.2024 has been declared as Absolute/Final.

By Order

 16/07/25

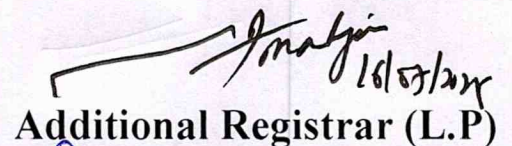
Additional Registrar (L.P)

No: 37642-49 RG/LP Dated: 18. 07.2025

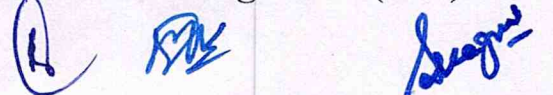


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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Insha Madeena**, Advocate
.....for information and necessary action.

 16/07/25

Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2187 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Syed Muhammad Muntaha
S/O Syed Zeenat Ul Islam
R/O Shah Anwar Colony Hyderpora, District Srinagar

vide Notification No. 950 of 2024/RG/LP dated 31.05.2024 has been declared as Absolute/Final.

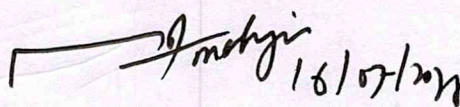
By Order


Additional Registrar (L.P)

No: 37650-57 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Syed Muhammad Muntaha**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2188 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zahid Afzal Nengroo
S/O Mohd Afzal Nengroo
R/O Krandigam, Tehsil Bijbehara, District Anantnag

vide Notification No. 1257 of 2023/RG/LP dated 06.06.2023 has been declared as Absolute/Final.



By Order


Additional Registrar (L.P)

No: 37658 -65 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Anantnag**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Zahid Afzal Nengroo**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2189 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shafia Afzal
D/O Mohd Afzal Reshi
R/O Hilal Abad Nesbal, Tehsil Sumbal, District Bandipora

vide Notification No. 1193 of 2023/RG/LP dated 05.06.2023 has been declared as Absolute/Final.

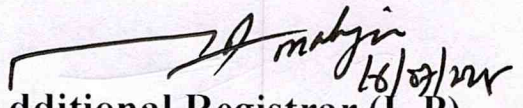
By Order


Additional Registrar (L.P)

No: 37 666 - 73 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Bandipora**.
4. Secretary, Bar Council of India, New Delhi.
5. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Bandipora**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shafia Afzal, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

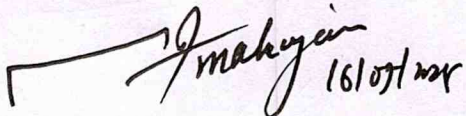

No: 2190 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nidha Nissar
D/O Nissar Ahmad Hakim
R/O Mallapora Habba Kadal, Tehsil South Srinagar, District Srinagar

vide Notification No. 2348 of 2024/RG/LP dated 12.09.2024 has been declared as Absolute/Final.

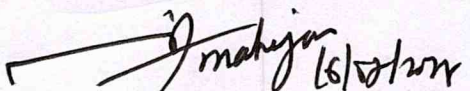
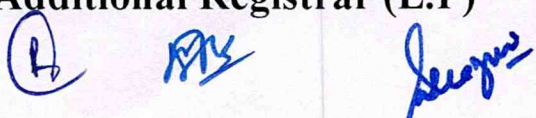
By Order


Additional Registrar (L.P)


No: 37674-81 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nidha Nissar**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION


No: 2191 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

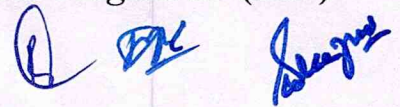
Mr. Muzamil Mohammad Meer
S/O Ghulam Mohammad Meer
R/O Guzriyal, Shahe Mohalla, Tehsil Kralpora, District Kupwara

vide Notification No. 1930 of 2023/RG/LP dated 11.09.2023 has been declared as Absolute/Final.

By Order

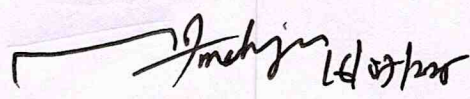


Additional Registrar (L.P)

No: 37683-90 RG/LP Dated: 18. 07.2025



Copy forwarded to the: -

1. Principal District and Sessions Judge, **Kupwara**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kupwara**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Muzamil Mohammad Meer**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

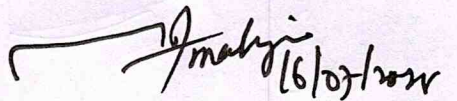
No: 2192 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Wahid Abdullah Magray
S/O Mohd Abdullah Magray
R/O Ruhoo Grid Colony, Tehsil & District Anantnag

vide Notification No. 1868 dated 15.03.2018 has been declared as Absolute/Final.

By Order


Additional Registrar (L.P)

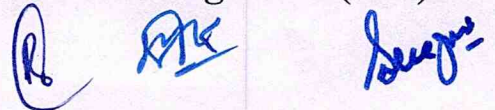
No: 37691-98 RG/LP Dated: 18. 07.2025



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1. Principal District and Sessions Judge, **Anantnag**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Wahid Abdullah Magray, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

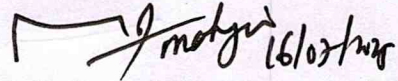
No: 2193 of 2025/RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

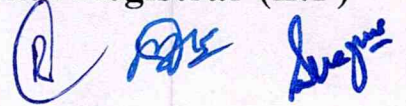
Ms. Nowheen
D/O Tariq Ahmad Sofi
R/O Rainawari Dalkawpora, Tehsil Khanyar, District Srinagar

vide Notification No. 1180 of 2024/RG/LP dated 23.07.2024 has been declared as Absolute/Final.

By Order


Additional Registrar (L.P)

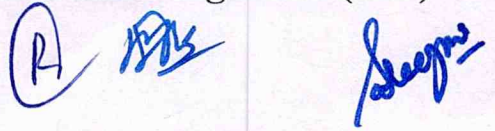
No: 37699-706 RG/LP Dated: 18. 07.2025



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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nowheen**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION


No: 2194 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Adnan Fayaz Parray
S/O Fayaz Ahmad Parray
R/O Kak Sarai, Karan Nagar, Tehsil & District Srinagar

vide Notification No. 2221 of 2024/RG/LP dated 10-09-2024 has been declared as Absolute/Final.

By Order

 16/07/25

Additional Registrar (L.P)

No: 37707-14 RG/LP Dated: 18.07.2025

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1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Adnan Fayaz Parray, Advocate**
.....for information and necessary action.

 16/07/25

Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

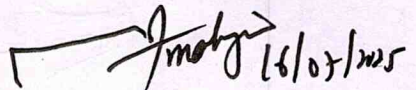
No: 2140 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shabir Ahmad Khan
S/O Gh Mohd Khan
R/O Saidpora Tehsil Dangerpora, District Baramulla

vide Notification No. 2581 of 2024/RG/LP dated 24-10-2024 has been declared as Absolute/Final.

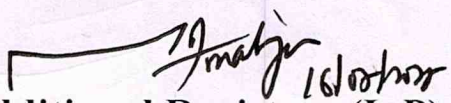
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Additional Registrar (L.P)

No: 37271-78 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shabir Ahmad Khan**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

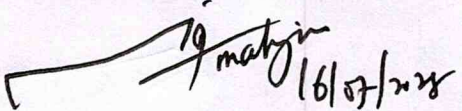
No: 2195 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Huzyfa Mushtaq
D/O Mushtaq Ahmad Mir
R/O House No. 54 Near Jamia Masjid Badipora, Tehsil Chadoora, District Budgam

vide Notification No. 882 of 2024/RG/LP dated 30-05-2024 has been declared as Absolute/Final.

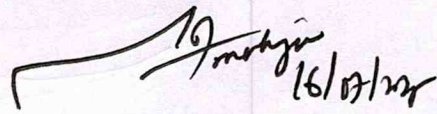
By Order


Additional Registrar (L.P)

No: 37715-22 RG/LP Dated: 18.07.2025

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1. Principal District and Sessions Judge, **Budgam**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Budgam**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Huzyfa Mushtaq**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

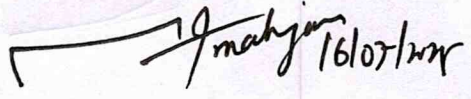
No: 2196 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

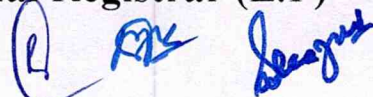
Ms. Khushboo Manzoor
D/O Manzoor Ahmad Sofi
R/O Onagam Bandipora Tehsil & District Bandipora

vide Notification No. 2462 of 2024/RG/LP dated 04-10-2024 has been declared as Absolute/Final.

By Order

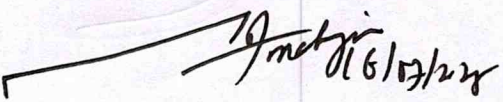

Additional Registrar (L.P)


No: 37723-30 RG/LP Dated: 18. 07.2025



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1. Principal District and Sessions Judge, **Bandipora**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Bandipora**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Khushboo Manzoor**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION


No: 2197 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohd Amir Mir
S/O Abdul Hamid Mir
R/O Batapora Alyalpora, Tehsil & District Shopian

vide Notification No. 605 of 2021/RG/LP dated 05-07-2021 has been declared as Absolute/Final.


By Order


16/07/2025
Additional Registrar (L.P)

No: 37731-38 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Shopian**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Shopian**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohd Amir Mir**, Advocate
.....for information and necessary action.


16/07/2025
Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

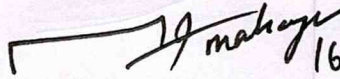
No: 2198 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Iqra Mushtaq
D/O Mushtaq Ahmad Sheikh
R/O Kursoo Rajbagh, Tehsil Srinagar South, District Srinagar

vide Notification No. 2460 of 2024/RG/LP dated 04-10-2024 has been declared as Absolute/Final.

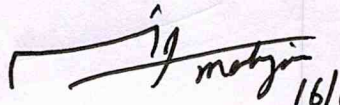
By Order


16/07/2025
Additional Registrar (L.P)

No: 37739-48 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar.**
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar.**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Iqra Mushtaq** , Advocate
.....for information and necessary action.


16/07/2025
Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION


No: 2199 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

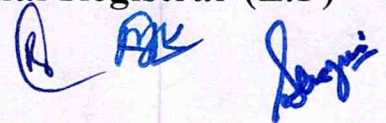
Ms. Sobia Shabir
D/O Shabir Hussain Bangi
R/O Shutra Shahi, Tehsil Srinagar South, District Srinagar

vide Notification No. 2491 of 2024/RG/LP dated 04-10-2024 has been declared as Absolute/Final.

By Order



Additional Registrar (L.P)

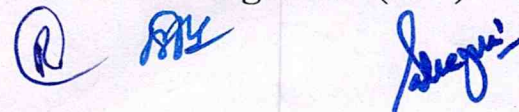
No: 37747-54 RG/LP Dated: 18. 07.2025



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1. Principal District and Sessions Judge, **Srinagar.**
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar.**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sobia Shabir, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2200 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shahnaza
D/O Habib Ulla Khan
R/O Batpora Haihama, Tehsil & District Kupwara

vide Notification No. 922 of 2024/RG/LP dated 30-05-2024 has been declared as Absolute/Final.

By Order


Additional Registrar (L.P)

No: 37755-62 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Kupwara**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kupwara**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shahnaza, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

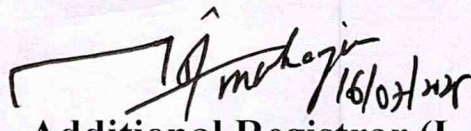
No: 2201 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Zaira Zahid
D/O Zahid Ahmed Mattoo
R/O Naseemabad Colony B.K Pora, Tehsil Bagat-e-Kanipora, District Srinagar

vide Notification No. 951 of 2024/RG/LP dated 31-05-2024 has been declared as Absolute/Final.


By Order


Additional Registrar (L.P)

No: 37763-70 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Zaira Zahid, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

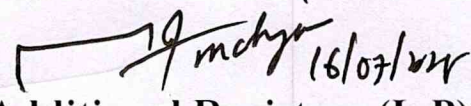
No: 2202 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Yasir Tariq
S/O Tariq Ahmad Bhat
R/O Gurubazar, Tehsil South, District Srinagar

vide Notification No. 946 of 2024/RG/LP dated 31-05-2024 has been declared as Absolute/Final.

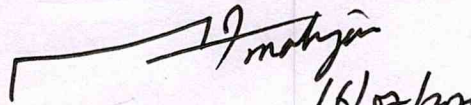
By Order


Additional Registrar (L.P)

No: 37771-78 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Yasir Tariq, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

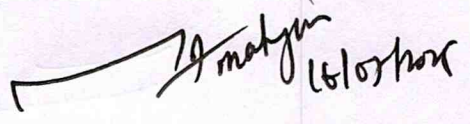
No: 2139 of 2025 /RG/LP Dated: 17 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Afiya Feroze
D/O Feroze Ahmad Bhat
R/O Sangrampora Sopore, Tehsil Sopore, District Baramulla

vide Notification No. 989 of 2021/RG/LP dated 14-09-2021 has been declared as Absolute/Final.

By Order

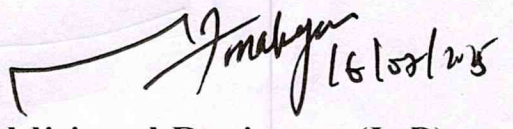


Additional Registrar (L.P)

No: 37240-47 RG/LP Dated: 17 07.2025



Copy forwarded to the: -

1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Afiya Feroze**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

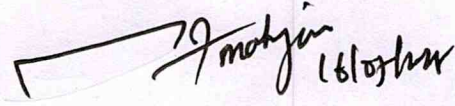
No: 2203 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:


Ms. Mehvish
D/O Firdous Ahmad Mughal
R/O Dawarana, Dabar Mohalla, Tehsil Uri, District Baramulla

vide Notification No. 1279 of 2021/RG/LP dated 16-11-2021 has been declared as Absolute/Final.

By Order


Additional Registrar (L.P)


No: 37779-86 RG/LP Dated: 18. 07.2025



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1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mehvish**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION



No: 22049/2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Rukhsana Ashraf
D/O Mohammad Ashraf Malik
R/O Malik Mohalla Hatmulla, Tehsil & District Kupwara

vide Notification No. 2335 of 2024/RG/LP dated 12-09-2024 has been declared as Absolute/Final.

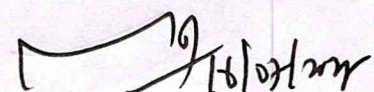

By Order


Additional Registrar (L.P)


No: 37787-94 RG/LP Dated: 18.07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Kupwara**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kupwara**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Rukhsana Ashraf, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION


No: 2205 of 2025/RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Raqeeb Ul Hassan
S/O Gh Hassan Shah
R/O Khandiphari Harnag, Allaiepora, Tehsil & District Anantnag

vide Notification No. 1975 of 2023/RG/LP dated 12-09-2023 has been declared as Absolute/Final.

By Order

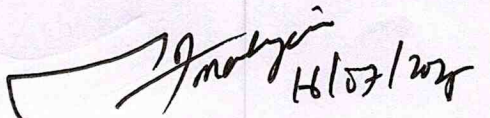


Additional Registrar (L.P)

No: 37795-802 RG/LP Dated: 18. 07.2025



Copy forwarded to the: -

1. Principal District and Sessions Judge, **Anantnag**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Raqeeb Ul Hassan**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2206 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:


Ms. Huda Hadi
D/O Mushtaq Ahmad Hadi
R/O Takia Magam, Tehsil Kokernag, District Anantnag

vide Notification No. 2298 of 2024/RG/LP dated 11-09-2024 has been declared as Absolute/Final.

By Order

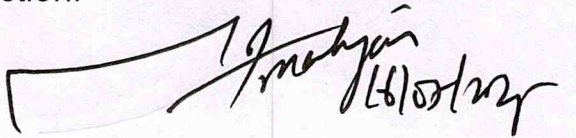


Additional Registrar (L.P)

No: 37803-10 RG/LP Dated: 18. 07.2025



Copy forwarded to the: -

1. Principal District and Sessions Judge, **Anantnag**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Huda Hadi**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

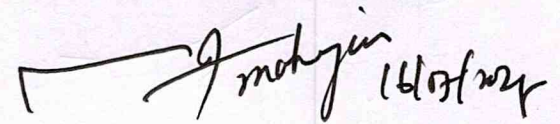
No: 2207 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Mehak Hameed
D/O Abdul Hameed Bhat
R/O Bait Ul Muskaan, Kralteng, Tehsil Sopore, District Baramulla

vide Notification No. 602 of 2021/RG/LP dated 05-07-2021 has been declared as Absolute/Final.

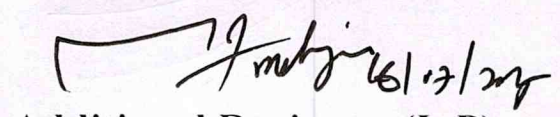
By Order


Additional Registrar (L.P)

No: 37811-18 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mehak Hameed, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2208 of 2025/RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sanabel Uzma
D/O Mushtaq Ahmad Ganie
R/O Bonpora, Tehsil Beerwah, District Budgam

vide Notification No. 2373 of 2024/RG/LP dated 12-09-2024 has been declared as Absolute/Final.

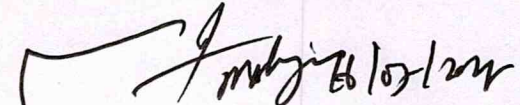
By Order


Additional Registrar (L.P)

No: 37819-26 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Budgam**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Budgam**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sanabel Uzma, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2209 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Danish Sultan Mir
S/O Mohammad Sultan Mir
R/O Jamia Mohalla Zethan, Rafiabad, Tehsil Dangiwach, District Baramulla

vide Notification No. 2453 of 2024/RG/LP dated 03-10-2024 has been declared as Absolute/Final.

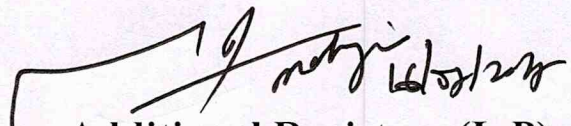
By Order


Additional Registrar (L.P)

No: 37827-34 RG/LP Dated: 18.07.2025

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1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Danish Sultan Mir**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 226 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

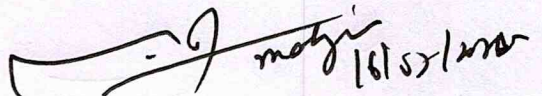
Ms. Mehwish Manzoor Shah

D/O Manzoor Ahmad Shah

R/O Batgoo Nishat Brein, Tehsil Khaniyar North, District Srinagar

vide Notification No. 2331 of 2024/RG/LP dated 11-09-2024 has been declared as Absolute/Final.

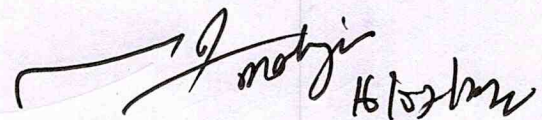
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Additional Registrar (L.P)

No: 37835-42 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mehwish Manzoor Shah**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

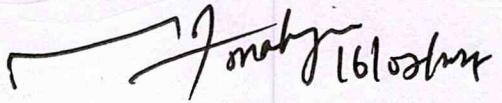
No: 2211 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

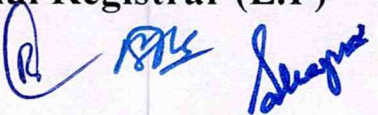
Mr. Nomaan Shafi Rather
S/O Mohd Shafi Rather
R/O Ruhu near Grid Station, Tehsil & District Anantnag

vide Notification No. 2092 of 2023/RG/LP dated 26-09-2023 has been declared as Absolute/Final.

By Order


Additional Registrar (L.P)

No: 37843-50 RG/LP Dated: 18. 07.2025



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1. Principal District and Sessions Judge, **Anantnag**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Nomaan Shafi Rather**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION


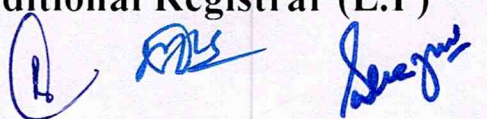
No: 2212 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aubaid Altaf
S/O Altaf Hussain Bhat
R/O Chandhara, Bon mohalla, Tehsil Pampore, District Pulwama.

vide Notification No. 863 of 2024/RG/LP dated 30-05-2024 has been declared as Absolute/Final.

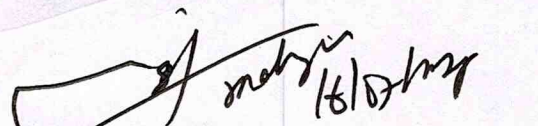

By Order


Additional Registrar (L.P)


No: 37851-58 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Pulwama**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Pulwama**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Aubaid Altaf**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

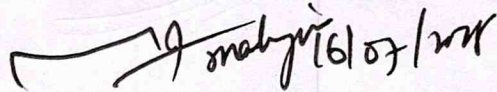

No: 2213 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ayaan Manzoor Ahmad
S/O Manzoor Ahmed Khan
R/O Ranbirpora, Bilal colony, Tehsil Mattan, District Anantnag

vide Notification No. 858 of 2024/RG/LP dated 30-05-2024 has been declared as Absolute/Final.

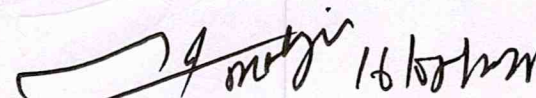
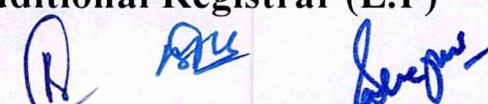
By Order


Additional Registrar (L.P)


No: 37859-66 /RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Anantnag**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ayaan Manzoor Ahmad**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

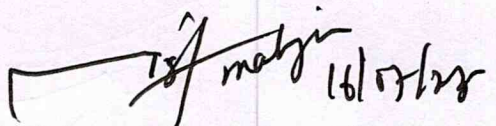



No: 2214 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mushtaq Ahmad Hurrah
S/O Gh Ahmad Hurrah
R/O Goushbugh, New Colony, Tehsil Pattan, District Baramulla

vide Notification No. 1063 of 2021/RG/LP dated 14-09-2021 has been declared as Absolute/Final.

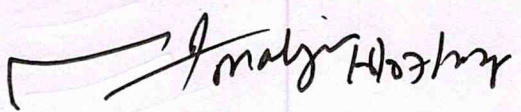



By Order


Additional Registrar (L.P)
  

No: 37867-74 RG/LP Dated: 18.07.2025

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1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mushtaq Ahmad Hurrah, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

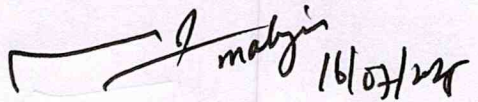

No: 2215 of 2025/RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Khalida Ashraf
D/O Mohd Ashraf Malla
R/O Wahidpora, Tehsil Lar, District Ganderbal

vide Notification No. 452 dated 09-12-2020 has been declared as Absolute/Final.


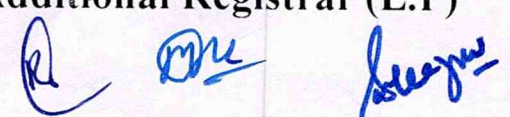
By Order


Additional Registrar (L.P)


No: 37875-82 RG/LP Dated: 18.07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Ganderbal**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Ganderbal**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Khalida Ashraf**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2216 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nazakat Hussain
D/O Mohd Hussain Tak
R/O Bijbehara Tak Mohalla, Tehsil Bijbehara, District Anantnag

vide Notification No. 625 of 2022/RG/LP dated 27-05-2022 has been declared as Absolute/Final.

By Order

19 July 16/07/2025
Additional Registrar (L.P)
[Signature] *[Signature]* *[Signature]*

No: 37883-90 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nazakat Hussain**, Advocate
.....for information and necessary action.

19 July 16/07/2025
Additional Registrar (L.P)
[Signature] *[Signature]* *[Signature]*

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

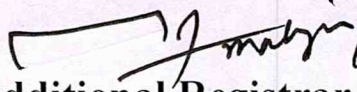
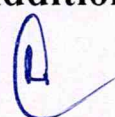


No: 2217 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Ibrahim Javaid
S/O Javaid Ahmad Shah
R/O Nishat near Police Station, Tehsil Khanyar, District Srinagar

vide Notification No. 2836 of 2023/RG/LP dated 27-12-2023 has been declared as Absolute/Final.

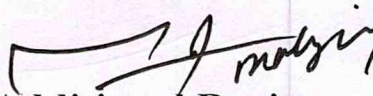


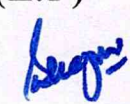
By Order

 16/07/2025
Additional Registrar (L.P)
  

No: 37891-98 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Ibrahim Javaid, Advocate**
.....for information and necessary action.

 16/07/2025
Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

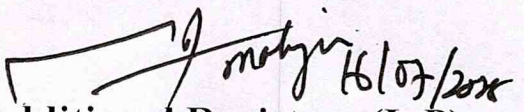
No: 2218 of 2025 /RG/LP Dated: 18. 07.2025

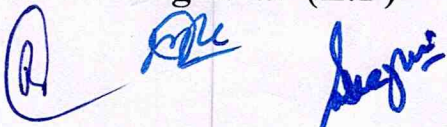
Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Aiman Barjees Bhat
D/O Mohammad Yousuf Bhat
R/O H.No.96, Alnoor Colony West Hyderpora, Tehsil Chanapora, District Srinagar

vide Notification No. 2890 of 2023/RG/LP dated 28-12-2023 has been declared as Absolute/Final.

By Order

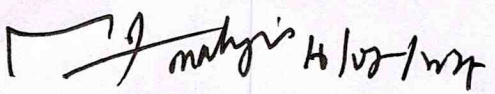

Additional Registrar (L.P)

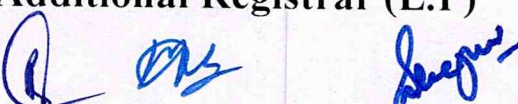


No: 37899-906 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar**
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Aiman Barjees Bhat**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION


No: 2219 of 2025 /RG/LP Dated: 18 . 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Jahangir Javaid
S/O Javaid Ahmad Lone
R/O Nowpora Jagir New Colony, Tehsil & District Baramulla

vide Notification No. 2318 of 2024/RG/LP dated 11-09-2024 has been declared as Absolute/Final.

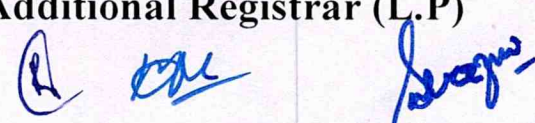
By Order

19 mahyir 16/07/25
Additional Registrar (L.P)


No: 37907-14 RG/LP Dated: 18 . 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Jahangir Javaid**, Advocate
.....for information and necessary action.

19 mahyir 16/07/25
Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

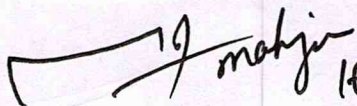



No: 2220 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Fozia Manzoor
D/O Manzoor Ahmad Shiekh
R/O Mohalla Iqbal Chowk Khawaja Bagh, Tehsil & District Baramulla

vide Notification No. 2290 of 2024/RG/LP dated 11-09-2024 has been declared as Absolute/Final.

By Order


16/07/25
Additional Registrar (L.P)
  

No: 37 915-22 RG/LP Dated: 18.07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Fozia Manzoor**, Advocate
.....for information and necessary action.


16/07/25
Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

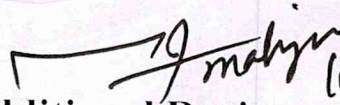
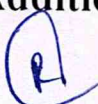


No: 2221 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Baber Bilal
S/O Zameer Ahmad
R/O Lane No. 2 Bulbul Bagh, Barzulla Tehsil Srinagar South, District Srinagar

vide Notification No. 2432 of 2024/RG/LP dated 26-09-2024 has been declared as Absolute/Final.

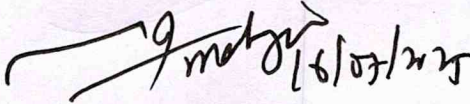
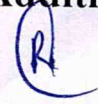

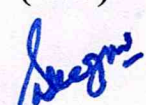
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Additional Registrar (L.P)
  

No: 37923-30 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Baber Bilal**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

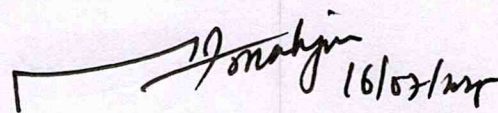
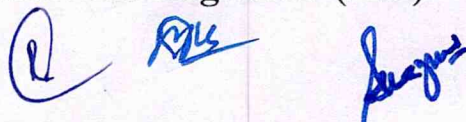
No: 2222 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Idda Bashir
D/O Bashir Ahamd Paul
R/O Hyderpora, Tehsil Chanapora Natipora, District Srinagar

vide Notification No. 1902 of 2023/RG/LP dated 11-09-2023 has been declared as Absolute/Final.

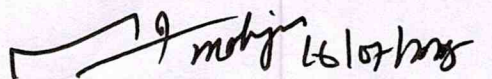

By Order


Additional Registrar (L.P)


No: 37931-38 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Srinagar**
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Idda Bashir**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2223 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shaista Hamid
D/O Hamid Ullah Ganai
R/O Boniyar, Tehsil Boniyar, District Baramulla

vide Notification No. 1196 of 2023/RG/LP dated 05-06-2023 has been declared as Absolute/Final.

By Order

19 July 16/07/2025
Additional Registrar (L.P)
[Signatures]

No: 37 939-46 /RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shaista Hamid, Advocate**
.....for information and necessary action.

19 July 16/07/2025
Additional Registrar (L.P)
[Signatures]

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

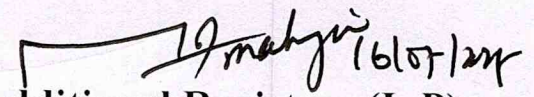

No: 2224 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Padma Tashi
S/O Tsewang Rigzen
R/O Nearpatashi, Sharney Sakti Village, Tehsil Kharu, District Leh

vide Notification No. 1144 of 2023/RG/LP dated 03-06-2023 has been declared as Absolute/Final.

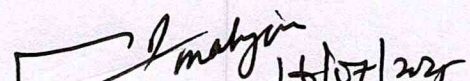
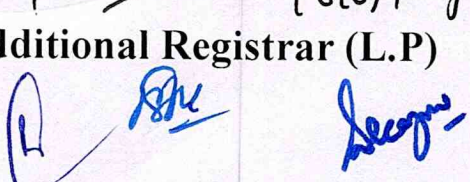
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Additional Registrar (L.P)


No: 37947-54 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Leh**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Leh**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Padma Tashi**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2225 of 2025/RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohammad Saleem
S/O Ghulam Mohammad
R/O Charar-i-Sharief, Alamdar Colony, Phase-II, Tehsil Charar-i-Sharief,
District Budgam

vide Notification No. 1107 of 2023/RG/LP dated 02-06-2023 has been declared as Absolute/Final.

By Order

18/07/2025
Additional Registrar (L.P)
[Signature] *[Signature]* *[Signature]*

No: 37955-62 RG/LP Dated: 18.07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Budgam**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Budgam**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohammad Saleem, Advocate**
.....for information and necessary action.

18/07/2025
Additional Registrar (L.P)
[Signature] *[Signature]* *[Signature]*

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

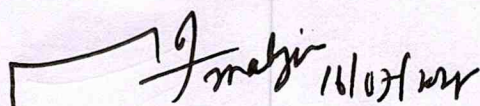
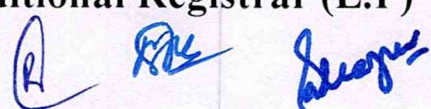
No: 2226 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Madiha Manzoor
D/O Manzoor Ahmad Zargar
R/O Ahmad Nagar, Old Road, Main Stop, District Srinagar

vide Notification No. 1102 of 2023/RG/LP dated 02-06-2023 has been declared as Absolute/Final.

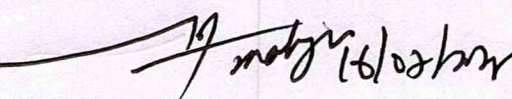
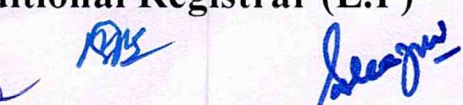
By Order


Additional Registrar (L.P)


No: 37963-70 RG/LP Dated: 18.07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar**.
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5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Madiha Manzoor**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

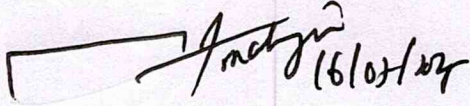


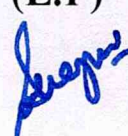
No: 2227 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Tawsif Majeed
S/O Abdul Majeed Najar
R/O Rafiabad, Mohalla Putpora, Tehsil Watergam, District Baramulla

vide Notification No. 2015 of 2022/RG/LP dated 14-11-2022 has been declared as Absolute/Final.

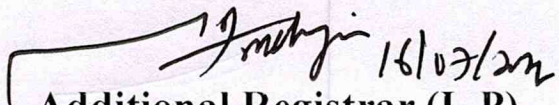


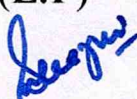
By Order


Additional Registrar (L.P)
  

No: 37971-78 RG/LP Dated: 18. 07.2025

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5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Tawsif Majeed, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2228 of 2025/RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shujaut Hussain Lone
S/O Ab Rahim Lone
R/O Mastan Khopri Gurez, Tehsil Gurez, District Bandipora

vide Notification No. 1046 of 2022/RG/LP dated 28-07-2022 has been declared as Absolute/Final.

By Order

[Signature] 16/07/22
Additional Registrar (L.P)
[Initials] *[Signature]*

No: 37979-86 RG/LP Dated: 18. 07.2025

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4. President, District Court Bar Association, **Bandipora**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shujaut Hussain Lone**, Advocate
.....for information and necessary action.

[Signature] 16/07/22
Additional Registrar (L.P)
[Initials] *[Signature]*

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2224 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Imshan Ahad Dar
S/O Ab Ahad Dar
R/O Rahmoo, Hanzwani, Tehsil Rajpora, District Pulwama

vide Notification No. 949 of 2022/RG/LP dated 27-07-2022 has been declared as Absolute/Final.

By Order

16/07/25
Additional Registrar (L.P)
[Signatures]

No: 37987-94 RG/LP Dated: 18. 07.2025

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2. Secretary, Bar Council of India, New Delhi.
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4. President, District Court Bar Association, **Pulwama**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Imshan Ahad Dar, Advocate**
.....for information and necessary action.

16/07/25
Additional Registrar (L.P)
[Signatures]

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

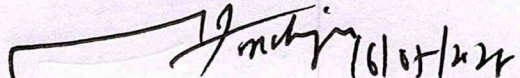
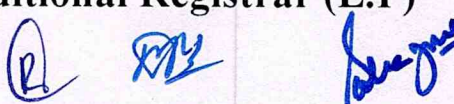
No: 2230 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shahid Ali Nengroo
S/O Ali Mohd Nengroo
R/O Jafferpora Gangoo, Tehsil & District Pulwama

vide Notification No. 880 dated 18-10-2019 has been declared as Absolute/Final.

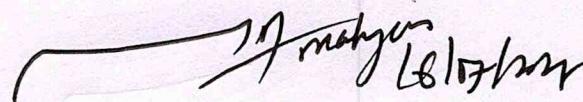

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Additional Registrar (L.P)


No: 37995-38002 RG/LP Dated: 18. 07.2025

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Pulwama.**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shahid Ali Nengroo, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

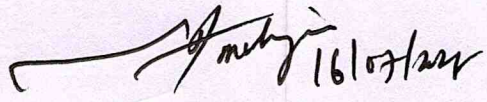

No: 2231 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Firdous Ahmad Lone
S/O Abdul Jabar Lone
R/O Sumlar, Tehsil & District Bandipora

vide Notification No. 240 dated 10-07-2015 has been declared as Absolute/Final.

By Order


Additional Registrar (L.P)


No: 38003-10 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Bandipora**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Bandipora**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Firdous Ahmad Lone**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2232 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zuhaib Ahmad Rather
S/O Ab Majeed Rather
R/O Ruhoo, Tehsil & District Anantnag

vide Notification No. 1176 dated 10-01-2020 has been declared as Absolute/Final.

By Order

[Signature] 16/07/24
Additional Registrar (L.P)
[Initials] *[Signature]* *[Signature]*

No: 38011-18 RG/LP Dated: 18.07.2025

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Zuhaib Ahmad Rather**, Advocate
.....for information and necessary action.

[Signature] 18/07/24
Additional Registrar (L.P)
[Initials] *[Signature]* *[Signature]*

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2233 of 2025 /RG/LP Dated: 18. 07.2025

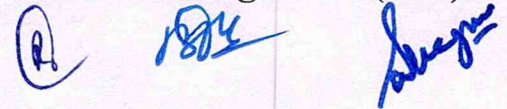
Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mir Imaad Rafi
S/O Rafi Ahmed Mir
R/O Govt. House No.T-7, Tulsi Bagh, Tehsil & District Srinagar

vide Notification No. 1583 dated 05-03-2018 has been declared as Absolute/Final.

By Order

Additional Registrar (L.P)

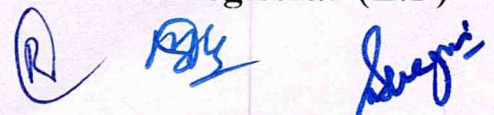


No: 38019-26 RG/LP Dated: 18. 07.2025

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mir Imaad Rafi**, Advocate
.....for information and necessary action.

Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

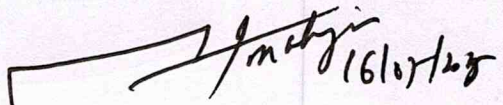

No: 2234 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sumiya Jan
D/O Manzoor Ahmad Malik
R/O Bugam, Malik Mohalla, Tehsil & District Kulgam

vide Notification No. 1118 of 2021/RG/LP dated 14-09-2021 has been declared as Absolute/Final.

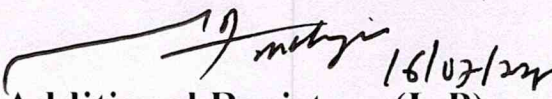
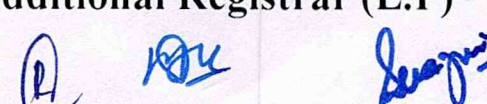
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Additional Registrar (L.P)


No: 38027-34 RG/LP Dated: 18. 07.2025

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4. President, District Court Bar Association, **Kulgam**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sumiya Jan**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2235 of 2025/RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Shabieer Ahmad Mir
S/O Abdul Satar Mir
R/O Salamabad Dachina, Tehsil Boniyar, District Baramulla

vide Notification No. 1215 dated 19-11-2018 has been declared as Absolute/Final.

By Order

[Signature] 16/07/24
Additional Registrar (L.P)
[Initials] *[Initials]* *[Signature]*

No: 38035-42 RG/LP Dated: 18. 07.2025

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shabieer Ahmad Mir, Advocate**
.....for information and necessary action.

[Signature] 18/07/24
Additional Registrar (L.P)
[Initials] *[Initials]* *[Signature]*

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2236 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

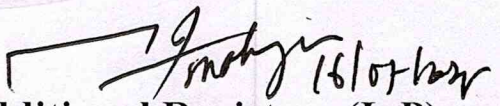



Mr. Bilal Ahmad Malik

S/O Sonaullah Malik

R/O Mohalla Guloora, Village Momin Abad, Tehsil Langate, District Kupwara

vide Notification No. 1182 dated 16.11.2018 has been declared as Absolute/Final.

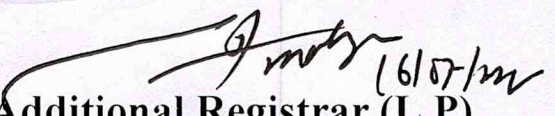



By Order


Additional Registrar (L.P.)
  

No: 38043-50 RG/LP Dated: 18. 07.2025

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4. President, District Court Bar Association, **Kupwara.**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Bilal Ahmad Malik, Advocate**
.....for information and necessary action.


Additional Registrar (L.P.)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2237 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Suhail Ahmed Khan
S/O Bashir Ahmed Khan
R/O Mustafabad, Zainakote HMT Abu Bakr Colony, Tehsil Shalteng, District Srinagar

vide Notification No. 923 of 2024/RG/LP dated 30-05-2024 has been declared as Absolute/Final.

By Order

17 July 16/07/2025
Additional Registrar (L.P)

[Signature]

[Signature]

[Signature]

No: 38051-58 RG/LP Dated: 18.07.2025

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5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Suhail Ahmed Khan, Advocate**
.....for information and necessary action.

17 July 16/07/2025
Additional Registrar (L.P)

[Signature]

[Signature]

[Signature]

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2238 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:



Ms. Misbah Ashraf

D/O Mohammad Ashraf Sundroo

R/O Nigeen Bagh "B" Krankshivan Colony, Tehsil Sopore, District Baramulla

vide Notification No. 2470 of 2024/RG/LP dated 04-10-2024 has been declared as Absolute/Final.

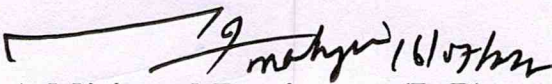
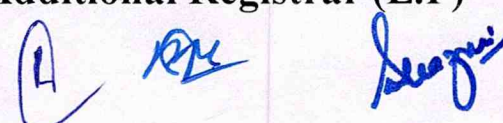
By Order


Additional Registrar (L.P)


No: 38059-66 RG/LP Dated: 18. 07.2025

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Misbah Ashraf, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

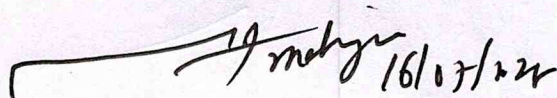
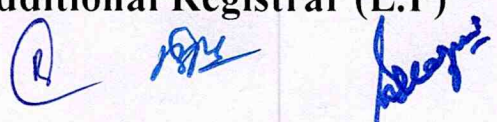
No: 2239 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Gowsee Hassan
D/O Gh Hassan Wagay
R/O Pati Akhran Nowpora, Tehsil Devsar, District Kulgam

vide Notification No. 2455 of 2024/RG/LP dated 04-10-2024 has been declared as Absolute/Final.

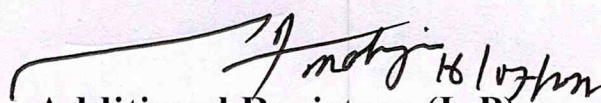
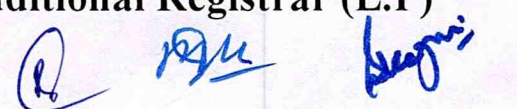
By Order


Additional Registrar (L.P)


No: 38073-80 RG/LP Dated: 18.07.2025

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kulgam**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Gowsee Hassan**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2240 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nahida Mushtaq
D/O Mushtaq Ahmad Bhat
R/O Hafroo Batapora, Tehsil Chadura, District Budgam

vide Notification No. 2345 of 2024/RG/LP dated 12-09-2024 has been declared as Absolute/Final.

By Order

[Signature]
Additional Registrar (L.P)
[Initials] *[Signature]* *[Signature]*

No: 38081-88 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Budgam**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Budgam**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nahida Mushtaq**, Advocate
.....for information and necessary action.

[Signature]
Additional Registrar (L.P)
[Initials] *[Signature]* *[Signature]*

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2241 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

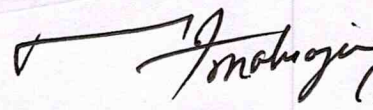

Ms. Mahvish Ismail

D/O Mohammad Ismail Malla

R/O Bakhri Mohalla Abi Karapora, Rainawari, Tehsil Khanyar, District Srinagar

vide Notification No. 2336 of 2024/RG/LP dated 12-09-2024 has been declared as Absolute/Final.

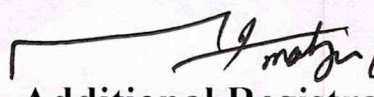

By Order


Additional Registrar (L.P)


No: 38089-96 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar.**
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar.**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Mahvish Ismail, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION


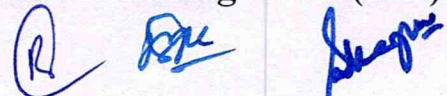
No: 2942 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Farooz Ahmad Bhat
S/O Gh Nabi Bhat
R/O Bun Nambal, Tehsil Mattan, District Anantnag

vide Notification No. 2289 of 2024/RG/LP dated 11-09-2024 has been declared as Absolute/Final.

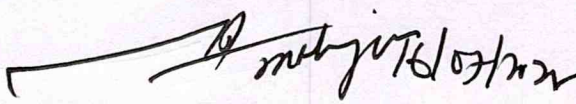
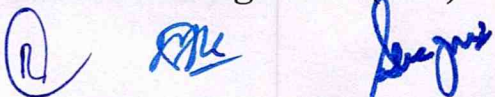
By Order


Additional Registrar (L.P)


No: 38097-104 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Anantnag**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Farooz Ahmad Bhat**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2243 of 2025 /RG/LP Dated: 18. 07.2025

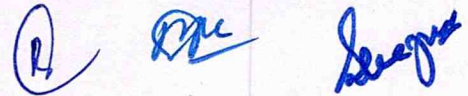
Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Babar Iqbal Magray
S/O Mohammad Iqbal Magray
R/O House No.64, near Ziyarat Sharif, Autoo, Asnoor, Tehsil D.H. Pora,
District Kulgam

vide Notification No. 2243 of 2024/RG/LP dated 10-09-2024 has been declared as Absolute/Final.

By Order


Additional Registrar (L.P)

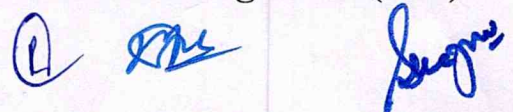


No: 38 105-12 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Kulgam.**
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kulgam.**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Babar Iqbal Magray, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

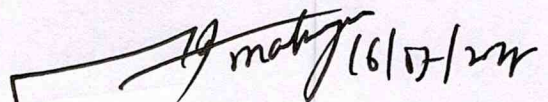

No: 2244 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sualiha Farooq
D/O Farooq Ud Din Bhat
R/O 759-60 Govt Housing Colony Bagh-i-Mehtab, Tehsil Chanapora, District Srinagar

vide Notification No. 1185 of 2024/RG/LP dated 23-07-2024 has been declared as Absolute/Final.

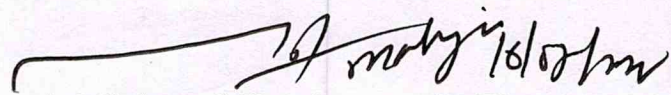

By Order


Additional Registrar (L.P)


No: 38113-20 /RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sualiha Farooq, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2245 of 2025 /RG/LP Dated: 18. 07.2025


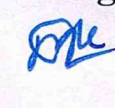

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Salma Jan
D/O Bashir Ahmad Bhat
R/O Kanipora Nakhasi Mohalla Tehsil & District Shopian

vide Notification No. 938 of 2024/RG/LP dated 31-05-2024 has been declared as Absolute/Final.

By Order

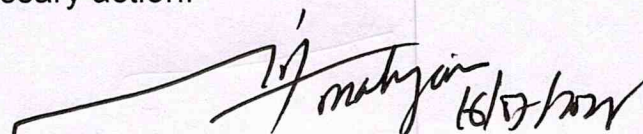

Additional Registrar (L.P)



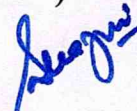
@   

No: 38121-28 /RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Shopian**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Shopian**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Salma Jan**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)

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HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

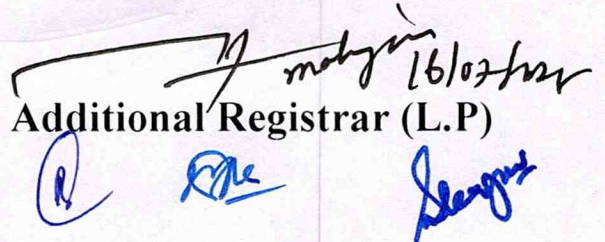
No: 2246 of 2025/RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Safiya Farooq
D/O Farooq Ahmad Chacket
R/O Badwan Wanpora, Tehsil Gurez, District Bandipora

vide Notification No. 917 of 2024/RG/LP dated 30-05-2024 has been declared as Absolute/Final.

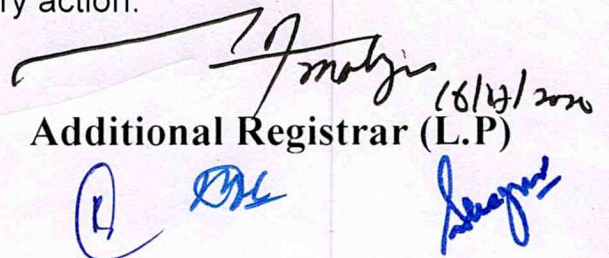
By Order


Additional Registrar (L.P)

No: 38129-36 RG/LP Dated: 18.07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Bandipora**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Bandipora**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Safiya Farooq, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 2247 of 2025 /RG/LP Dated: 18. 07.2025

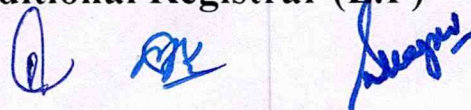
Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nazima Shafi Chowdri
D/O Chowdri Mohd Shafi
R/O Chowdry Manzil Banday Mohalla, Tehsil Handwara, District Kupwara

vide Notification No. 906 of 2024//RG/LP dated 30-05-2024 has been declared as Absolute/Final.

By Order

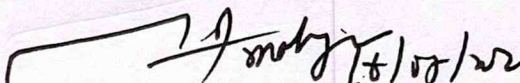

Additional Registrar (L.P)

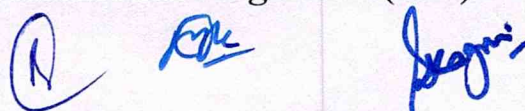


No: 38137-44 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Kupwara**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kupwara**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nazima Shafi Chowdri**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

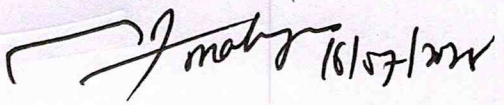
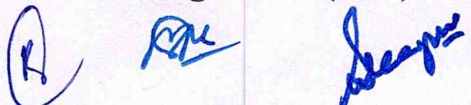
No: 2248 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Zakaria Arif Rafiqi
S/O Arif Ahmad Rafiqi
R/O Aribagh Nowgam, Tehsil B.K. Pora, District Budgam

vide Notification No. 132 of 2024/RG/LP dated 20-02-2024 has been declared as Absolute/Final.

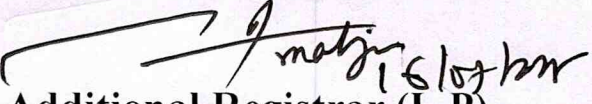
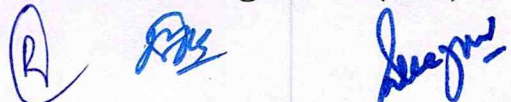
By Order


Additional Registrar (L.P)


No: 38145-52 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Budgam**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Budgam**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Zakaria Arif Rafiqi, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

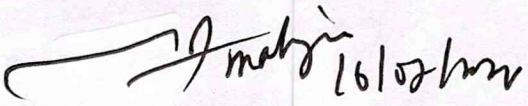

No: 2249 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Razia Ahad
D/O Abdul Ahad War
R/O House No.17, Ward No.5 Mundji B Sopore, Tehsil Dangerpora, District Baramulla

vide Notification No. 69 of 2024/RG/LP dated 20-02-2024 has been declared as Absolute/Final.

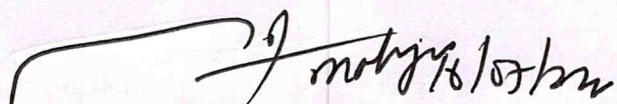
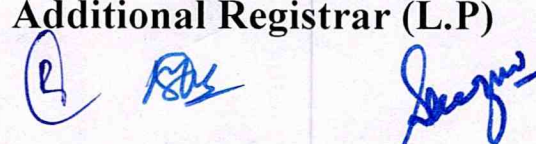
By Order


Additional Registrar (L.P)


No: 38153-60 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Razia Ahad**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2250 of 2025/RG/LP Dated: 18. 07.2025

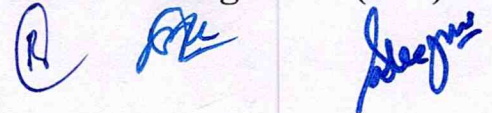
Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sabiya Reyaz
D/O Reyaz Ahmad Chungal
R/O Baghat, Tehsil Sopore, District Baramulla

vide Notification No. 2045 of 2023/RG/LP dated 13-09-2023 has been declared as Absolute/Final.

By Order


Additional Registrar (L.P)

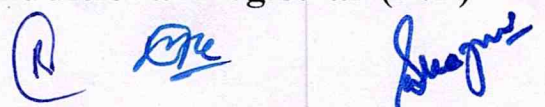


No: 38161-68 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sabiya Reyaz**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)



HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

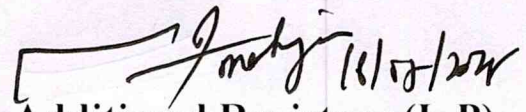

No: 2251 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Suhail Yousuf
S/O Mohd Yousuf Akhoon
R/O 92, Hamza Colony Bemina, Tehsil Central Shalteng, District Srinagar

vide Notification No. 3031 of 2024/RG/LP dated 11-12-2024 has been declared as Absolute/Final.

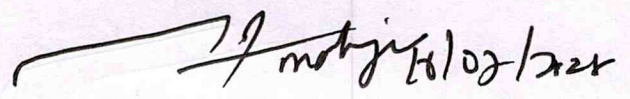

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Additional Registrar (L.P.)


No: 38169-76 /RG/LP Dated: 18.07.2025

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1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Suhail Yousuf, Advocate**
.....for information and necessary action.


Additional Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

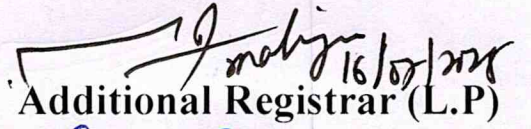

No: 2252 of 2025/RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sonobar Nabi
D/O Ghulam Nabi Hajam
R/O Baki Aker War Mohalla, Tehsil Handwara, District Kupwara

vide Notification No. 3078 of 2024/RG/LP dated 13-12-2024 has been declared as Absolute/Final.


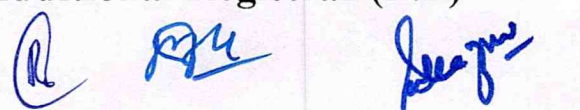
By Order


Additional Registrar (L.P.)


No: 38177-84 RG/LP Dated: 18.07.2025

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1. Principal District and Sessions Judge, **Kupwara**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kupwara**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sonobar Nabi**, Advocate
.....for information and necessary action.


Additional Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

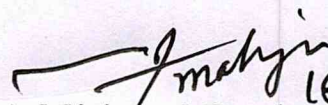

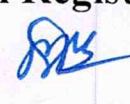

No: 2253 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sonobar
D/O Abdul Rashid Lone
R/O Chanapora, Garden Lane, Tehsil Natipora, District Srinagar

vide Notification No. 3077 of 2024/RG/LP dated 13-12-2024 has been declared as Absolute/Final.

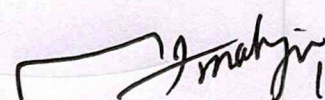



By Order


16/07/2025
Additional Registrar (L.P.)
  

No: 38185-92 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sonobar, Advocate**
.....for information and necessary action.


16/07/2025
Additional Registrar (L.P.)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

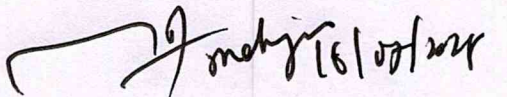
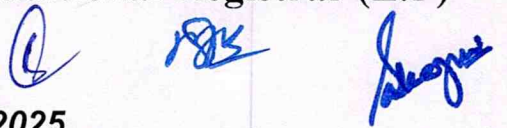
No: 2254 of 2025/RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Shinam Altaf
D/O Mohammad Altaf Zargar
R/O Sona Masjid Fateh Kadal, Tehsil & District Srinagar

vide Notification No. 3074 of 2024/RG/LP dated 13-12-2024 has been declared as Absolute/Final.

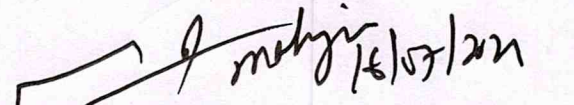

By Order


Additional Registrar (L.P)


No: 38193-200 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shinam Altaf**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION




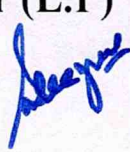
No: 9255 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Saleem Yousuf
S/O Mohd Yousuf Hajam
R/O Malikpora, Tehsil & District Pulwama

vide Notification No. 3070 of 2024/RG/LP dated 13-12-2024 has been declared as Absolute/Final.

By Order


Additional Registrar (L.P)
  

No: 38201-208 /RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Pulwama.**
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Pulwama.**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Saleem Yousuf, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

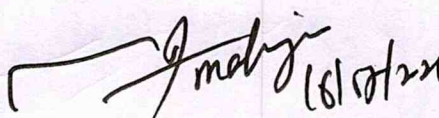

No: 2256 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Sadiya Majeed
D/O Abdul Majeed
R/O Kumar Mohalla Harwan, Tehsil Srinagar South, District Srinagar

vide Notification No. 3069 of 2024/RG/LP dated 13-12-2024 has been declared as Absolute/Final.

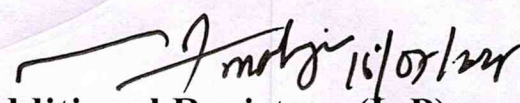
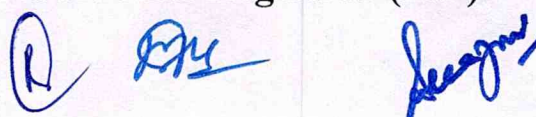
By Order


Additional Registrar (L.P)


No: 38209-16 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar.**
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar.**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sadiya Majeed, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

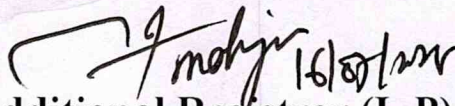

No: 2257 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Nasir Ahmad Lori
S/O Gh Mohammad Lori
R/O Ghund Ahlimar Nai Sadak, Basant Bagh, Tehsil Srinagar South, District Srinagar

vide Notification No. 3062 of 2024/RG/LP dated 13-12-2024 has been declared as Absolute/Final.



By Order


Additional Registrar (L.P.)


No: 38217-24 /RG/LP Dated: 18.07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Nasir Ahmad Lori, Advocate**
.....for information and necessary action.


Additional Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

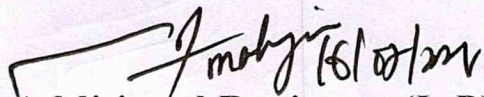

No: 2258 of 2025/RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Kounser
D/O Ghulam Hassan Mir
R/O W.No.6 Nibrapora, Tehsil & District Bandipora

vide Notification No. 3058 of 2024/RG/LP dated 13-12-2024 has been declared as Absolute/Final.

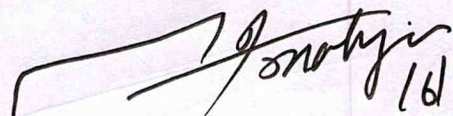
By Order


Additional Registrar (L.P)


No: 38225-32 RG/LP Dated: 18. 07.2025

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1. Principal District and Sessions Judge, **Bandipora**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Bandipora**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Kounser, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

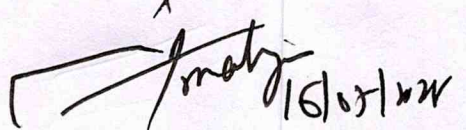
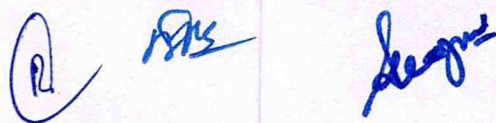
No: 2259 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ishrat Qayoom
D/O Abdul Qayoom Ganie
R/O Syed Colony Sangrama, Tehsil Sopore, District Baramulla

vide Notification No. 3053 of 2024/RG/LP dated 13-12-2024 has been declared as Absolute/Final.

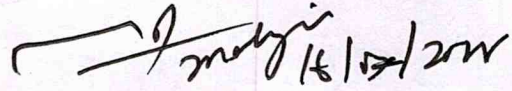
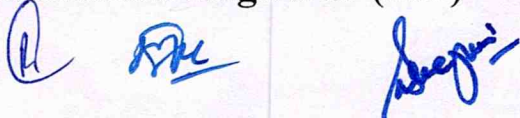
By Order


Additional Registrar (L.P)


No: 38233-40 RG/LP Dated: 18.07.2025

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1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ishrat Qayoom, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

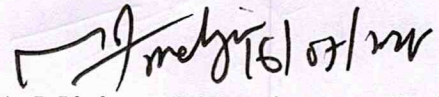

No: 2260 of 2025/RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Suhaib Ahmad Mir
S/O Javaid Ahmad Mir
R/O Gulbagh Parimpora, Tehsil Shalteng, District Srinagar

vide Notification No. 2582 of 2024/RG/LP dated 24-10-2024 has been declared as Absolute/Final.

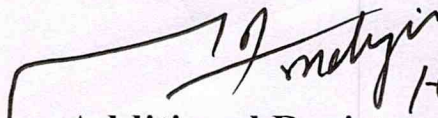

By Order


Additional Registrar (L.P)


No: 38241-48 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Srinagar**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, **Srinagar**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Suhaib Ahmad Mir**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

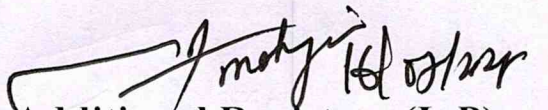
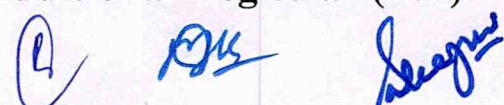
No: 2261 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Raheeq Assad
D/O Assad Ullah Wani
R/O Yangoora, Tehsil Lar, District Ganderbal

vide Notification No. 2479 of 2024/RG/LP dated 04-10-2024 has been declared as Absolute/Final.

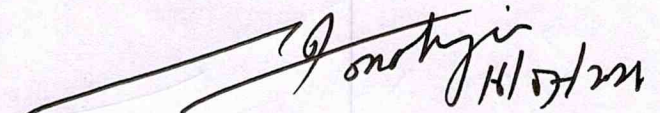

By Order


Additional Registrar (L.P)


No: 38249-56 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Ganderbal**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Ganderbal**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Raheeq Assad, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

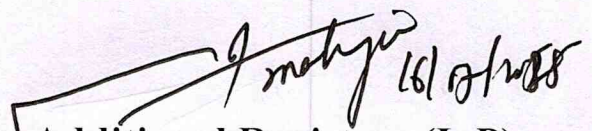
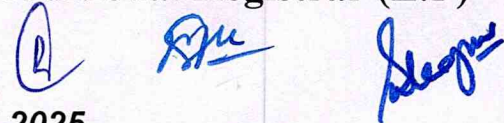
No: 2262 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Syed Gowhar Ahmad Shah
S/O Syed Mushtaq Ahmad Shah
R/O Kradi Shangus, Tehsil Shangus, District Anantnag

vide Notification No. 2484 of 2024/RG/LP dated 04-10-2024 has been declared as Absolute/Final.

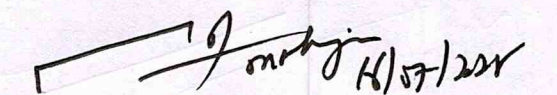

By Order


Additional Registrar (L.P.)


No: 38257-64 RG/LP Dated: 18.07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Anantnag**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Anantnag**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Syed Gowhar Ahmad Shah, Advocate**
.....for information and necessary action.


Additional Registrar (L.P.)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

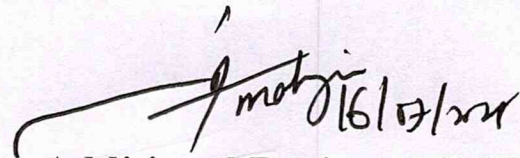
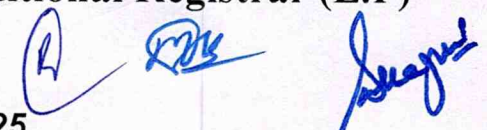
No: 2263 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Nelofar Sultan
D/O Mohammad Sultan Lone
R/O Rawathpora, Tehsil Kralpora, District Kupwara

vide Notification No. 2477 of 2024/RG/LP dated 04-10-2024 has been declared as Absolute/Final.

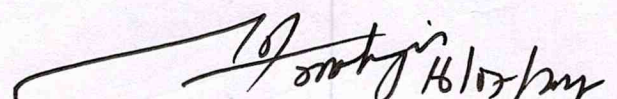

By Order


Additional Registrar (L.P)


No: 38265-72 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Kupwara.**
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kupwara.**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Nelofar Sultan, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION




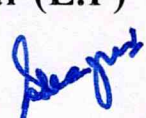
No: 2264 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Ifat Fayaz
D/O Fayaz Ahmad Peer
R/O Durashpora, Bypass Road Handwara, Tehsil Handwara, District Kupwara

vide Notification No. 2459 of 2024/RG/LP dated 04-10-2024 has been declared as Absolute/Final.

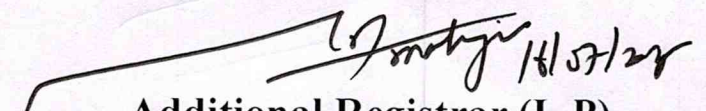
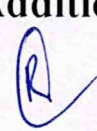

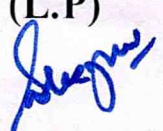
By Order


Additional Registrar (L.P)
  

No: 38273-80 RG/LP Dated: 18 07.2025

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1. Principal District and Sessions Judge, **Kupwara.**
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Kupwara.**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Ifat Fayaz, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)
  

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

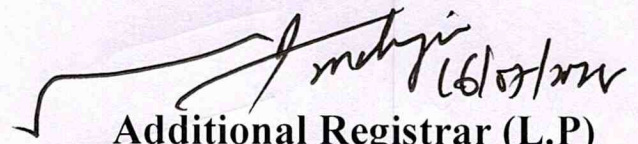
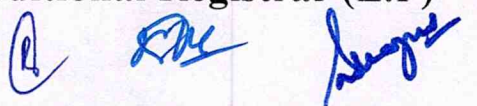
No: 2265 of 2025 /RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Aabid Hussain Shah
S/O Md Syed Shah
R/O Gundbal Kaloosa, Tehsil & District Bandipora

vide Notification No. 2434 of 2024/RG/LP dated 26-09-2024 has been declared as Absolute/Final.

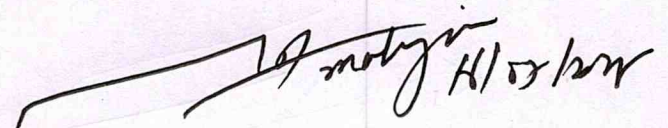
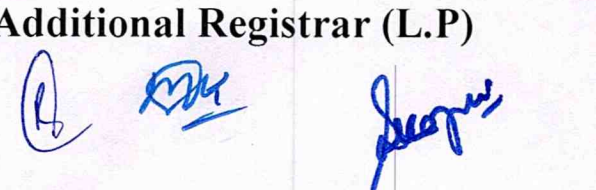
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Additional Registrar (L.P)


No: 38281-88 RG/LP Dated: 18.07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Bandipora**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Bandipora**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Aabid Hussain Shah**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 2268 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Saieqa Meerak
D/O Syed Meerak Shah
R/O Chountwaliwar, Tehsil Lar, District Ganderbal

vide Notification No. 2285 of 2024/RG/LP dated 11-09-2024 has been declared as Absolute/Final.

By Order

[Signature]
Additional Registrar (L.P)
[Initials] *[Initials]* *[Initials]*

No: 38289-96 RG/LP Dated: 18. 07.2025

Copy forwarded to the: -

1. Principal District and Sessions Judge, **Ganderbal**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Ganderbal**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Saieqa Meerak**, Advocate
.....for information and necessary action.

[Signature]
Additional Registrar (L.P)
[Initials] *[Initials]* *[Initials]*

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

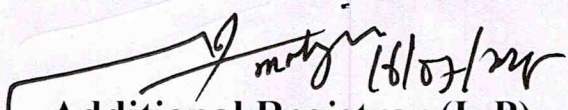
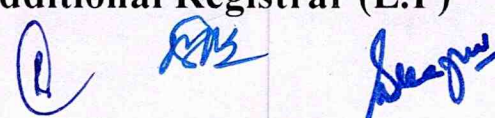
No: 2267 of 2025 /RG/LP Dated: 18.06.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Saima Gulzar
D/O Gulzar Ahmad Malik
R/O Eidgah Mohalla Andergam, Tehsil Pattan, District Baramulla

vide Notification No. 2374 of 2024/RG/LP dated 12-09-2024 has been declared as Absolute/Final.

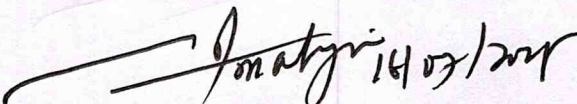

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Additional Registrar (L.P)


No: 38297-304 RG/LP Dated: 18.06.2025

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1. Principal District and Sessions Judge, **Baramulla**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Baramulla**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Saima Gulzar**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

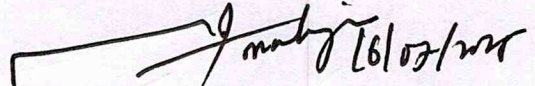

No: 2268 of 2025/RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Ms. Aiman Iqbal
D/O Mohammad Iqbal Parray
R/O Barwulla, Tehsil Kangan, District Ganderbal

vide Notification No. 2713 of 2023/RG/LP dated 22-12-2023 has been declared as Absolute/Final.

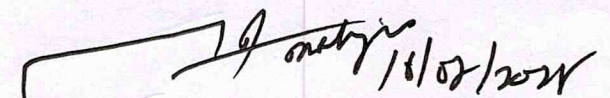

By Order


Additional Registrar (L.P)


No: 38305-12 RG/LP Dated: 18. 07.2025

Copy forwarded to the:-

1. Principal District and Sessions Judge, **Ganderbal**.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, **Ganderbal**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Aiman Iqbal**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

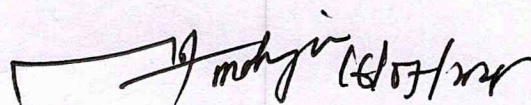

No: 2269 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mohammad Tahir Khan
S/O Abdul Rashid Khan
R/O Bumhama, Tehsil Drugmulla, District Kupwara

vide Notification No. 902 of 2024/RG/LP dated 30-05-2024 has been declared as Absolute/Final.

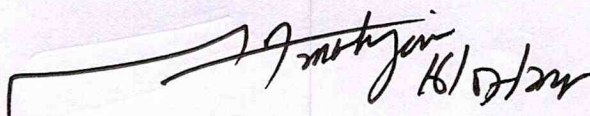

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Additional Registrar (L.P)


No: 38313-20 RG/LP Dated: 18. 07.2025

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4. President, District Court Bar Association, **Kupwara.**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohammad Tahir Khan, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

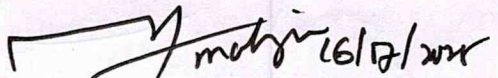

No: 2270 of 2025/RG/LP Dated: 18.07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

Mr. Mir Tahir Ali
S/O Ali Mohammad Mir
R/O Galizoo, Tehsil & District Kupwara

vide Notification No. 901 of 2024/RG/LP dated 30-05-2024 has been declared as Absolute/Final.

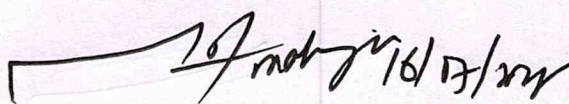

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Additional Registrar (L.P)


No: 38322-29 RG/LP Dated: .07.2025

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4. President, District Court Bar Association, **Kupwara.**
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mir Tahir Ali, Advocate**
.....for information and necessary action.


Additional Registrar (L.P)


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 2271 of 2025 /RG/LP Dated: 18. 07.2025

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

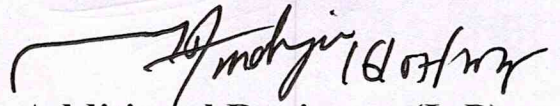
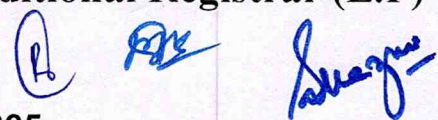
Ms. Shannam Jan

D/O Abdul Sattar

R/O Kangan Margund Omer Colony, Tehsil Kangan, District Ganderbal

vide Notification No. 1159 of 2024/RG/LP dated 22-07-2024 has been declared as Absolute/Final.


By Order


Additional Registrar (L.P)


No: 38330-37 RG/LP Dated: 18. 07.2025

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4. President, District Court Bar Association, **Ganderbal**.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shannam Jan**, Advocate
.....for information and necessary action.


Additional Registrar (L.P)
